

Government of India
Ministry of Commerce and Industry
Directorate General of Foreign Trade
Maulana Azad Road, New Delhi 110011

Norms Committee-III
Para 4.7 Decision

Meeting No. 09/82/2016 of 2016-17 dated to consider the cases/issues under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2015-20 pertaining to Chemical and Allied products and falling under Chapter 29 and 30, held on 10.08.2016 but actually held on 11.08.2016 under the Chairmanship of Shri J.V. Patil, Addl. DGFT in Room No.04, Udyog Bhawan, New Delhi.

Following members were present:-

Shri Nirmal Kumar, Dy. Director General of Foreign Trade
Shri D.N.Mathur, Consultant, D/o Pharmaceuticals.

The committee went through the minutes of earlier meeting No. 08/82 held 27.07.2016 and approved the same.

Note:

In certain cases the decision of the Norms Committee refers to the Recommendations/ Observations / Deficiencies received from the concerned Technical authority in the same case or a different case of another firm with the same product. A scanned copy of such document is placed at the end of the Minutes. In some cases, the scanned copy uploaded may be unsigned. In both these instances, the scanned copy uploaded is to be accepted. The Committee does not approve SCOMET items and all applicants are understood to have furnished a declaration to RA that the items of import/export are not SCOMET items.

MEETING :
NUMBER : 9/82-ALC4/2016 **MEETING DATE :** 10.08.2016

1	Case No.: 33/16/82-ALC4/2013	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status: Approved
	HQ File :01/82/050/00846/AM14/	RLA File :09/24/040/00278/AM14/	Lic.No/Date:0910057537 12.09.2013	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/630/2014-PI(Norms) dated 17 th June 2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

2	Case No.: 116/23/82-ALC4/2013	Party Name:ALCHEM INTERNATIONAL LTD.	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status: Deferred
	HQ File :01/82/050/01163/AM14/	RLA File :05/23/040/00341/AM14/	Lic.No/Date:0510372635 05.12.2013	Defer Date: 28.09.2016
	Decision : Deferred			

3	Case No.: 30/7/82-ALC4/2016	Party Name:NECTAR LIFESCIENCES LIMITED,	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status: Deferred
	HQ File :01/82/050/00204/AM17/	RLA File :22/24/040/00069/AM14/	Lic.No/Date:2210014463 20.12.2013	Defer Date:07.09.2016

	Decision : The Committee noted that information called for from the firm by NC in its meeting No.07/82 dated 07.07.2016 is awaited. The Committee accordingly decided to await the reply from the firm and deferred the case.		
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4	Case No.: 52/6/82-ALC4/2014	Party Name:UPL LTD.	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00454/AM15/	RLA File :03/95/040/01043/AM14/	Lic.No/Date:0310776594 01.04.2014	Defer Date:07.09.2016
	Decision : Deferred.			

5	Case No.: 88/6/82-ALC4/2014	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00490/AM15/	RLA File :03/95/040/00033/AM15/	Lic.No/Date:0310782129 20.05.2014	Defer Date:07.09.2016
	Decision : Deferred.			

6	Case No.: 61/4/82-ALC4/2014	Party Name:V & V PHARMA INDUSTRIES	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00309/AM15/	RLA File :03/95/040/00190/AM15/	Lic.No/Date:0310785305 13.06.2014	Defer Date:07.09.2016
	Decision : Deferred.			

7	Case No.: 73/9/82-ALC4/2014	Party Name:D. R. COATS INK & RESINS PVT. LTD.	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status: Deferred
	HQ File :01/82/050/00870/AM15/	RLA File :03/94/040/00755/AM14/	Lic.No/Date:0310786181 30.06.2014	Defer Date: 07.09.2016
	Decision :Deferred.			

8	Case No.: 212/6/82-ALC4/2014	Party Name:RAY CHEMICALS PRIVATE LIMITED,	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status: Approved
	HQ File :01/82/050/00614/AM15/	RLA File :07/24/040/00098/AM15/	Lic.No/Date:0710105469 30.06.2014	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/525/2014-PI(Norms) dated March 2015 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

9	Case No.: 79/9/82-ALC4/2014	Party Name:METROPOLITAN EXIMCHEM LTD.	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00876/AM15/	RLA File :03/95/040/00337/AM15/	Lic.No/Date:0310787073 18.07.2014	Defer Date:07.09.2016
	Decision : Deferred.			

10	Case No.: 41/8/82-ALC4/2014	Party Name:R L FINE CHEM	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
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	HQ File :01/82/050/00705/AM15/	RLA File :07/24/040/00130/AM15/	Lic.No/Date:0710105883 18.07.2014	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

11	Case No.:396/5/82- ALC4/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00536/AM16/	RLA File :17/24/040/00047/AM15/	Lic.No/Date:1710005887 24.07.2014	Defer Date:07.09.2016
	Decision : Deferred.			

12	Case No.:63/8/82- ALC4/2014	Party Name:ADCOCK INGRAM LTD,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00727/AM15/	RLA File :07/24/040/00148/AM15/	Lic.No/Date:0710106181 25.07.2014	Defer Date:07.09.2016
	Decision : The Committee decided to send copy of application to DoP.			

13	Case No.:32/9/82- ALC4/2014	Party Name:CHEMCON SPECIALITY CHEMICALS P LTD	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00829/AM15/	RLA File :34/24/040/00102/AM15/	Lic.No/Date:3410040406 28.07.2014	Defer Date:07.09.2016
	Decision : Deferred.			

14	Case No.:8/6/82-ALC4/2014	Party Name:V & V PHARMA INDUSTRIES	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00410/AM15/	RLA File :03/95/040/00331/AM15/	Lic.No/Date:0310787382 28.07.2014	Defer Date:07.09.2016
	Decision : Deferred.			

15	Case No.:49/9/82- ALC4/2014	Party Name:SANMAR SPECIALITY CHEMICALS LIMITED,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00846/AM15/	RLA File :04/24/040/00106/AM15/	Lic.No/Date:0410159125 01.08.2014	Defer Date:07.09.2016
	Decision :Deferred.			

16	Case No.:31/9/82- ALC4/2014	Party Name:AMBERNATH ORGANICS PVT. LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00828/AM15/	RLA File :03/94/040/00074/AM15/	Lic.No/Date:0310787610 04.08.2014	Defer Date:07.09.2016
	Decision : Deferred.			

17	Case No.:2/14/82- ALC4/2015	Party Name:SHREE SHIVSHANKAR DRUGS & PHARMACEUTICALS P. LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01138/AM16/	RLA File :03/95/040/00425/AM15/	Lic.No/Date:0310788055 14.08.2014	Defer Date:07.09.2016

	Decision : Deferred for want of comments from DoP.			
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18	Case No.: 48/5/82- ALC4/2015	Party Name:VISION DRUGS PVT LTD	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00188/AM16/	RLA File :09/24/040/00260/AM15/	Lic.No/Date:0910060860 18.08.2014	Defer Date:07.09.2016
	Decision : The Committee noted that information called for from the firm by NC in its meeting No.05/82 dated 08.06.2016 is awaited. The Committee accordingly decided to await the reply from the firm and deferred the case.			

19	Case No.: 215/13/82- ALC4/2014	Party Name:GOLD STAR CHEMICALS PVT.LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01218/AM15/	RLA File :03/94/040/00358/AM15/	Lic.No/Date:0310788338 25.08.2014	Defer Date:07.09.2016
	Decision : Deferred.			

20	Case No.: 377/5/82- ALC4/2015	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00517/AM16/	RLA File :03/94/040/00493/AM15/	Lic.No/Date:0310788472 27.08.2014	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

21	Case No.: 224/13/82- ALC4/2014	Party Name:DELTA FINOCHEM PVT.LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01227/AM15/	RLA File :03/94/040/00391/AM15/	Lic.No/Date:0310788515 28.08.2014	Defer Date:07.09.2016
	Decision : Deferred.			

22	Case No.: 225/13/82- ALC4/2014	Party Name:DELTA FINOCHEM PVT.LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01228/AM15/	RLA File :03/94/040/00397/AM15/	Lic.No/Date:0310788514 28.08.2014	Defer Date:07.09.2016
	Decision :Deferred.			

23	Case No.: 262/13/82- ALC4/2014	Party Name:ANTHEA AROMATICS PVT.LTD.,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01265/AM15/	RLA File :03/94/040/00971/AM14/	Lic.No/Date:0310788560 01.09.2014	Defer Date:07.09.2016
	Decision :Deferred.			

24	Case No.: 223/13/82- ALC4/2014	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01226/AM15/	RLA File :03/94/040/00508/AM15/	Lic.No/Date:0310788647 02.09.2014	Defer Date:07.09.2016
	Decision : Deferred.			

25	Case No.:3/7/82-ALC4/2014	Party Name:S V CHEM INTERMEDIATES P LTD	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00647/AM15/	RLA File :04/24/040/00139/AM15/	Lic.No/Date:0410159328 02.09.2014	Defer Date:07.09.2016
	Decision : Deferred.			

26	Case No.:400/5/82-ALC4/2015	Party Name:YASH RASAYAN & CHEMICALS	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00540/AM16/	RLA File :34/24/040/00120/AM15/	Lic.No/Date:3410040554 15.09.2014	Defer Date:07.09.2016
	Decision : Deferred.			

27	Case No.:12/15/82-ALC4/2014	Party Name:JINDAL DRUGS LIMITED	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01299/AM15/	RLA File :03/94/040/00460/AM15/	Lic.No/Date:0310789265 16.09.2014	Defer Date:07.09.2016
	Decision : Deferred.			

28	Case No.:15/13/82-ALC4/2014	Party Name:TATVA CHINTAN PHARMA CHEM PVT LTD	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01018/AM15/	RLA File :34/24/040/00161/AM15/	Lic.No/Date:3410040594 30.09.2014	Defer Date:07.09.2016
	Decision : Deferred.			

29	Case No.:19/1/82-ALC4/2015	Party Name:GEM AROMATICS PVT.LTD.	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01545/AM15/	RLA File :03/94/040/00594/AM15/	Lic.No/Date:0310789922 01.10.2014	Defer Date:07.09.2016
	Decision : Deferred.			

30	Case No.:29/13/82-ALC4/2014	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01032/AM15/	RLA File :05/23/040/00268/AM15/	Lic.No/Date:0510391490 08.10.2014	Defer Date:07.09.2016
	Decision : Deferred.			

31	Case No.:124/13/82-ALC4/2014	Party Name:PANACEA BIOTEC LTD.,	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01127/AM15/	RLA File :05/24/040/00319/AM15/	Lic.No/Date:0510391623 17.10.2014	Defer Date:07.09.2016
	Decision : Information called for in NC meeting No.03/AM17 is awaited. The Committee accordingly deferred the case.			

32	Case No.:198/5/82-	Party Name:SHASUN	Meet No/Date:9/82-	Status:Deferred
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	ALC4/2015	PHARMACEUTICALS LIMITED	ALC4/2016 10.08.2016	
	HQ File :01/82/050/00338/AM16/	RLA File :04/24/040/00205/AM15/	Lic.No/Date:0410159704 11.11.2014	Defer Date:07.09.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.07/82 dated 07.07.2016 is awaited. The Committee decided to await the reply and deferred the case.			

33	Case No.:126/8/82- ALC4/2015	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00922/AM16/	RLA File :03/94/040/00710/AM15/	Lic.No/Date:0310791177 18.11.2014	Defer Date:07.09.2016
	Decision : Deferred.			

34	Case No.:43/18/82- ALC4/2014	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01409/AM15/	RLA File :03/95/040/00701/AM15/	Lic.No/Date:0310791419 26.11.2014	Defer Date:07.09.2016
	Decision : Deferred.			

35	Case No.:145/5/82- ALC4/2015	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00285/AM16/	RLA File :03/94/040/00877/AM15/	Lic.No/Date:0310792112 17.12.2014	Defer Date:07.09.2016
	Decision : Deferred.			

36	Case No.:127/5/82- ALC4/2015	Party Name:EMAMI LIMITED,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00267/AM16/	RLA File :02/24/040/00183/AM15/	Lic.No/Date:0210205355 18.12.2014	Defer Date:07.09.2016
	Decision : The Committee decided to send copy of application to MSME and deferred the case.			

37	Case No.:136/5/82- ALC4/2015	Party Name:AVIGNON EXIM PVT.LTD.,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00276/AM16/	RLA File :03/94/040/00843/AM15/	Lic.No/Date:0310792314 23.12.2014	Defer Date:07.09.2016
	Decision : Deferred.			

38	Case No.:221/5/82- ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00361/AM16/	RLA File :09/24/040/00537/AM15/	Lic.No/Date:0910061442 23.12.2014	Defer Date:07.09.2016
	Decision : Deferred.			

39	Case No.:114/5/82-	Party Name:NATIONAL	Meet No/Date:9/82-	Status:Deferred
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	ALC4/2015	TUBE INDUSTRIES,	ALC4/2016 10.08.2016	
	HQ File :01/82/050/00254/AM16/	RLA File :03/95/040/00756/AM15/	Lic.No/Date:0310792363 24.12.2014	Defer Date:07.09.2016
	Decision : Deferred.			

40	Case No.:218/5/82- ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00358/AM16/	RLA File :09/24/040/00552/AM15/	Lic.No/Date:0910061462 29.12.2014	Defer Date:07.09.2016
	Decision : Deferred.			

41	Case No.:99/18/82- ALC4/2014	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01465/AM15/	RLA File :07/24/040/00302/AM15/	Lic.No/Date:0710107307 30.12.2014	Defer Date:07.09.2016
	Decision : Deferred.			

42	Case No.:111/18/82- ALC4/2014	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01477/AM15/	RLA File :07/24/040/00307/AM15/	Lic.No/Date:0710107306 30.12.2014	Defer Date:07.09.2016
	Decision : Deferred.			

43	Case No.:45/5/82- ALC4/2015	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00185/AM16/	RLA File :09/24/040/00558/AM15/	Lic.No/Date:0910061483 05.01.2015	Defer Date:07.09.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.07/82 dated 07.07.2016 is awaited. The Committee decided to await the reply and deferred the case.			

44	Case No.:102/5/82- ALC4/2015	Party Name:ALTA LABORATORIES LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00242/AM16/	RLA File :03/94/040/00836/AM15/	Lic.No/Date:0310792635 07.01.2015	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

45	Case No.:74/5/82- ALC4/2015	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00214/AM16/	RLA File :03/95/040/00833/AM15/	Lic.No/Date:0310792647 07.01.2015	Defer Date:07.09.2016
	Decision : Deferred.			

46	Case No.:149/5/82- ALC4/2015	Party Name:ALCHEMIE LABORATORIES	Meet No/Date:9/82- ALC4/2016	Status:Deferred
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			10.08.2016	
	HQ File :01/82/050/00289/AM16/	RLA File :03/94/040/00813/AM15/	Lic.No/Date:0310792673 08.01.2015	Defer Date:07.09.2016
	Decision :Deferred.			

47	Case No.:219/5/82- ALC4/2015	Party Name:BHAGIRADHA CHEMICALS & INDUSTRIES LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00359/AM16/	RLA File :09/24/040/00549/AM15/	Lic.No/Date:0910061517 09.01.2015	Defer Date:07.09.2016
	Decision : Deferred.			

48	Case No.:112/5/82- ALC4/2015	Party Name:UNIMAX CHEMICALS PVT LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00252/AM16/	RLA File :03/95/040/00812/AM15/	Lic.No/Date:0310793039 19.01.2015	Defer Date:07.09.2016
	Decision : The Committee noted that an investigation in the matter is under process. The Committee accordingly, decided to defer the case.			

49	Case No.:88/5/82- ALC4/2015	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00228/AM16/	RLA File :05/23/040/00486/AM15/	Lic.No/Date:0510392949 21.01.2015	Defer Date:07.09.2016
	Decision : Deferred for want of comments from AYUSH			

50	Case No.:138/8/82- ALC4/2015	Party Name:HEMMO PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00934/AM16/	RLA File :03/94/040/01099/AM14/	Lic.No/Date:0310793426 30.01.2015	Defer Date:07.09.2016
	Decision : Information called for from the firm in NC meeting No.18/82 dated 10.02.2016 is awaited. The committee decided to await the reply and deferred the case.			

51	Case No.:275/5/82- ALC4/2015	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00415/AM16/	RLA File :03/94/040/00930/AM15/	Lic.No/Date:0310793539 03.02.2015	Defer Date:07.09.2016
	Decision : Deferred.			

52	Case No.:133/7/82- ALC4/2016	Party Name:SIRMAXO CHEMICALS PVT LTD	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00307/AM17/	RLA File :03/95/040/00911/AM15/	Lic.No/Date:0310793837 12.02.2015	Defer Date:07.09.2016
	Decision : Information called for from the firm in NC meeting No.07/82 dated 07.07.2016 is awaited. The committee decided to await the reply and deferred the case.			

53	Case No.:285/5/82- ALC4/2015	Party Name:CAMPHOR & ALLIED PRODUCTS	Meet No/Date:9/82- ALC4/2016	Status:Deferred
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		LIMITED,	10.08.2016	
	HQ File :01/82/050/00425/AM16/	RLA File :03/94/040/01092/AM15/	Lic.No/Date:0310793985 19.02.2015	Defer Date:07.09.2016
	Decision : Deferred.			

54	Case No.:279/5/82- ALC4/2015	Party Name:CROWN CHEMICALS PVT.LTD.,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00419/AM16/	RLA File :03/94/040/01088/AM15/	Lic.No/Date:0310793983 19.02.2015	Defer Date:07.09.2016
	Decision :Deferred.			

55	Case No.:288/5/82- ALC4/2015	Party Name:CROWN CHEMICALS PVT.LTD.,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00428/AM16/	RLA File :03/94/040/01089/AM15/	Lic.No/Date:0310793982 19.02.2015	Defer Date:07.09.2016
	Decision :Deferred.			

56	Case No.:335/5/82- ALC4/2015	Party Name:PRIVI ORGANICS LTD	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00475/AM16/	RLA File :03/95/040/00978/AM15/	Lic.No/Date:0310794038 20.02.2015	Defer Date:07.09.2016
	Decision : Deferred.			

57	Case No.:334/5/82- ALC4/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00474/AM16/	RLA File :03/95/040/00862/AM15/	Lic.No/Date:0310794100 24.02.2015	Defer Date:07.09.2016
	Decision : Deferred.			

58	Case No.:309/5/82- ALC4/2015	Party Name:SHREE VALLABH CHEMICAL	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00449/AM16/	RLA File :08/24/040/00417/AM15/	Lic.No/Date:0810134670 25.02.2015	Defer Date:07.09.2016
	Decision : Deferred.			

59	Case No.:273/5/82- ALC4/2015	Party Name:BHARAT SERUMS & VACCINES LTD	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00413/AM16/	RLA File :03/94/040/01055/AM15/	Lic.No/Date:0310794262 27.02.2015	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

60	Case No.:452/5/82- ALC4/2015	Party Name:BLUE CIRCLE ORGANICS PVT. LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00592/AM16/	RLA File :03/94/040/01091/AM15/	Lic.No/Date:0310794261 27.02.2015	Defer Date:07.09.2016

	Decision : Deferred.			
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61	Case No.:295/5/82-ALC4/2015	Party Name:PROLIFE INDUSTRIES LIMITED	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00435/AM16/	RLA File :08/24/040/00395/AM15/	Lic.No/Date:0810134703 03.03.2015	Defer Date:07.09.2016
	Decision :Deferred.			

62	Case No.:303/5/82-ALC4/2015	Party Name:ASSOCIATED DYESTUFF PVT. LTD	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00443/AM16/	RLA File :08/24/040/00422/AM15/	Lic.No/Date:0810134739 05.03.2015	Defer Date:07.09.2016
	Decision : Deferred.			

63	Case No.:300/5/82-ALC4/2015	Party Name:ADVANCE PETROCHEMICALS LIMITED	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00440/AM16/	RLA File :08/24/040/00448/AM15/	Lic.No/Date:0810134768 11.03.2015	Defer Date:07.09.2016
	Decision : Deferred.			

64	Case No.:447/5/82-ALC4/2015	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00587/AM16/	RLA File :03/94/040/01131/AM15/	Lic.No/Date:0310794543 12.03.2015	Defer Date:07.09.2016
	Decision : Committee decided to sent copy of application to DoP and deferred the case.			

65	Case No.:45/4/82-ALC4/2015	Party Name:TIDE INDUSTRIES	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00084/AM16/	RLA File :34/24/040/00325/AM15/	Lic.No/Date:3410041050 16.03.2015	Defer Date:07.09.2016
	Decision : Deferred.			

66	Case No.:291/5/82-ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00431/AM16/	RLA File :05/23/040/00544/AM15/	Lic.No/Date:0510393616 18.03.2015	Defer Date:07.09.2016
	Decision : Deferred.			

67	Case No.:183/5/82-ALC4/2015	Party Name:SPAK ORGOCHEM (INDIA) PVT. LTD.	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00323/AM16/	RLA File :03/95/040/00964/AM15/	Lic.No/Date:0310794811 23.03.2015	Defer Date:07.09.2016
	Decision : Deferred.			

68	Case No.:29/5/82-	Party Name:ASSOCIATED	Meet No/Date:9/82-	Status:Deferred
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	ALC4/2015	DYESTUFF PVT. LTD	ALC4/2016 10.08.2016	
	HQ File :01/82/050/00169/AM16/	RLA File :08/24/040/00483/AM15/	Lic.No/Date:0810134917 25.03.2015	Defer Date:07.09.2016
	Decision : Deferred.			

69	Case No.:26/5/82- ALC4/2015	Party Name:CONTINENTAL CHEMICALS	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00166/AM16/	RLA File :08/24/040/00470/AM15/	Lic.No/Date:0810134992 07.04.2015	Defer Date:07.09.2016
	Decision : Deferred.			

70	Case No.:35/5/82- ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00175/AM16/	RLA File :09/24/040/00739/AM15/	Lic.No/Date:0910061891 17.04.2015	Defer Date:07.09.2016
	Decision : The Committee decided to call for a complete set of application from the firm and defer the case.			

71	Case No.:132/7/82- ALC4/2015	Party Name:GLOBE TROTTERS PVT LTD	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00737/AM16/	RLA File :03/94/040/00024/AM16/	Lic.No/Date:0310795429 20.04.2015	Defer Date:07.09.2016
	Decision : Information called for from the firm in NC meeting No.07/82 dated 07.07.2016 is awaited. The Committee accordingly deferred the case.			

72	Case No.:153/7/82- ALC4/2015	Party Name:DR. ACHARYA LABORATORIES PVT. LTD.,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Case Approved
	HQ File :01/82/050/00758/AM16/	RLA File :03/94/040/00039/AM16/	Lic.No/Date:0310795534 24.04.2015	Defer Date:
	Decision : This case was already approved in NC 07/82 dated 07.07.2016			

73	Case No.:40/8/82- ALC4/2015	Party Name:SYNTHO CHIRALS PVT. LTD	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00836/AM16/	RLA File :09/24/040/00042/AM16/	Lic.No/Date:0910061937 27.04.2015	Defer Date:07.09.2016
	Decision : Deferred.			

74	Case No.:174/5/82- ALC4/2015	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00314/AM16/	RLA File :07/24/040/00393/AM15/	Lic.No/Date:0710108142 01.05.2015	Defer Date:07.09.2016
	Decision : Deferred.			

75	Case No.:176/5/82- ALC4/2015	Party Name:GLOBAL CALCIUM PRIVATE	Meet No/Date:9/82- ALC4/2016	Status:Deferred
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		LIMITED,	10.08.2016	
	HQ File :01/82/050/00316/AM16/	RLA File :07/24/040/00389/AM15/	Lic.No/Date:0710108141 01.05.2015	Defer Date:07.09.2016
	Decision : Deferred.			

76	Case No.:177/5/82- ALC4/2015	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00317/AM16/	RLA File :07/24/040/00390/AM15/	Lic.No/Date:0710108143 01.05.2015	Defer Date:07.09.2016
	Decision : Deferred.			

77	Case No.:75/8/82- ALC4/2015	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00871/AM16/	RLA File :09/24/040/00051/AM16/	Lic.No/Date:0910061986 06.05.2015	Defer Date:07.09.2016
	Decision : The Committee noted that Information has been called for from the firm in NC meeting No.20 dated 09.03.2016 is awaited. The Committee accordingly deferred the case.			

78	Case No.:65/8/82- ALC4/2015	Party Name:VIRCHOW BIOTECH PV T LTD.,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00861/AM16/	RLA File :09/24/040/00052/AM16/	Lic.No/Date:0910061973 06.05.2015	Defer Date:07.09.2016
	Decision : The Committee noted that Information has been called for from the firm in NC meeting No.03 dated 12.05.2016 is awaited. The Committee accordingly deferred the case.			

79	Case No.:7/5/82-ALC4/2015	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00147/AM16/	RLA File :05/23/040/00037/AM16/	Lic.No/Date:0510394177 08.05.2015	Defer Date:07.09.2016
	Decision : The Committee noted that Information has been called for from the firm in NC meeting No.03 dated 12.05.2016 is awaited. The Committee accordingly deferred the case.			

80	Case No.:97/8/82- ALC4/2015	Party Name:ASCENT FINECHEM PVT. LTD.,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00893/AM16/	RLA File :08/24/040/00051/AM16/	Lic.No/Date:0810135338 22.05.2015	Defer Date:07.09.2016
	Decision : Deferred.			

81	Case No.:45/8/82- ALC4/2015	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00841/AM16/	RLA File :05/24/040/00073/AM16/	Lic.No/Date:0510394342 25.05.2015	Defer Date:07.09.2016
	Decision : The Committee noted that Information has been called for from the firm in NC			

	meeting No.20 dated 09.03.2016 is awaited. The Committee accordingly deferred the case.
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82	Case No.:86/8/82-ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00882/AM16/	RLA File :09/24/040/00131/AM16/	Lic.No/Date:0910062091 29.05.2015	Defer Date:07.09.2016
	Decision : Deferred.			

83	Case No.:187/7/82-ALC4/2015	Party Name:ATUL LIMITED,	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00792/AM16/	RLA File :08/24/040/00057/AM16/	Lic.No/Date:0810135435 05.06.2015	Defer Date:07.09.2016
	Decision : Deferred.			

84	Case No.:121/8/82-ALC4/2015	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00917/AM16/	RLA File :03/95/040/00190/AM16/	Lic.No/Date:0310796766 23.06.2015	Defer Date:07.09.2016
	Decision : Deferred.			

85	Case No.:41/7/82-ALC4/2016	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00215/AM17/	RLA File :34/24/040/00082/AM16/	Lic.No/Date:3410041319 24.06.2015	Defer Date:07.09.2016
	Decision : Deferred.			

86	Case No.:89/7/82-ALC4/2015	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00694/AM16/	RLA File :02/24/040/00045/AM16/	Lic.No/Date:0210205925 26.06.2015	Defer Date:07.09.2016
	Decision : Deferred.			

87	Case No.:97/14/82-ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01233/AM16/	RLA File :09/24/040/00186/AM16/	Lic.No/Date:0910062271 01.07.2015	Defer Date:07.09.2016
	Decision : Deferred.			

88	Case No.:109/14/82-ALC4/2015	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01245/AM16/	RLA File :09/24/040/00195/AM16/	Lic.No/Date:0910062283 02.07.2015	Defer Date:07.09.2016
	Decision :			

89	Case No.:54/8/82-ALC4/2015	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00850/AM16/	RLA File :05/23/040/00150/AM16/	Lic.No/Date:0510394862 09.07.2015	Defer Date:07.09.2016
	Decision : The Committee noted that Information has been called for from the firm in NC meeting No.03 dated 12.05.2016 is awaited. The Committee accordingly deferred the case.			

90	Case No.:50/8/82-ALC4/2015	Party Name:PUSILIN BIOTECHNOLOGY PVT.LTD.	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00846/AM16/	RLA File :06/24/040/00014/AM16/	Lic.No/Date:0610038189 09.07.2015	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

91	Case No.:54/14/82-ALC4/2015	Party Name:BIOLOGICAL E LTD	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01190/AM16/	RLA File :09/24/040/00524/AM15/	Lic.No/Date:0910062332 15.07.2015	Defer Date:07.09.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.03 dated 12.05.2016 is awaited. The Committee decided to await the reply and deferred the case.			

92	Case No.:59/14/82-ALC4/2015	Party Name:BIOLOGICAL E LTD	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01195/AM16/	RLA File :09/24/040/00525/AM15/	Lic.No/Date:0910062331 15.07.2015	Defer Date:07.09.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.03 dated 12.05.2016 is awaited. The Committee decided to await the reply and deferred the case.			

93	Case No.:41/14/82-ALC4/2015	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01177/AM16/	RLA File :34/24/040/00031/AM16/	Lic.No/Date:3410041376 15.07.2015	Defer Date:07.09.2016
	Decision : Deferred.			

94	Case No.:49/8/82-ALC4/2015	Party Name:M.L.A. INDUSTRIES	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00845/AM16/	RLA File :06/24/040/00015/AM16/	Lic.No/Date:0610038193 16.07.2015	Defer Date:07.09.2016
	Decision : Deferred.			

95	Case No.:120/8/82-ALC4/2015	Party Name:PERFECT VITAMINS PVT.LTD.	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status: Deferred
	HQ File	RLA File	Lic.No/Date:0310797293	Defer

	:01/82/050/00916/AM16/	:03/95/040/00304/AM16/	16.07.2015	Date:07.09.2016
Decision : Deferred.				

96	Case No.:49/14/82-ALC4/2015	Party Name:SYNTHO CHIRALS PVT. LTD	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01185/AM16/	RLA File :09/24/040/00205/AM16/	Lic.No/Date:0910062344 17.07.2015	Defer Date:07.09.2016
Decision : Deferred.				

97	Case No.:39/14/82-ALC4/2015	Party Name:JAGSONPAL PHARMACEUTICALS LTD.	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01175/AM16/	RLA File :05/23/040/00165/AM16/	Lic.No/Date:0510395004 20.07.2015	Defer Date:07.09.2016
Decision : The Committee noted that information has been called for from the firm in NC meeting No.07 dated 07.07.2016 is awaited. The Committee decided to await the reply and deferred the case.				

98	Case No.:21/16/82-ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01341/AM16/	RLA File :09/24/040/00223/AM16/	Lic.No/Date:0910062361 22.07.2015	Defer Date:07.09.2016
Decision : The Committee noted that information has been called for from the firm in NC meeting No.05 dated 08.06.2016 is awaited. The Committee decided to await the reply and deferred the case.				

99	Case No.:149/14/82-ALC4/2015	Party Name:VISION DRUGS PVT LTD	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01285/AM16/	RLA File :09/24/040/00230/AM16/	Lic.No/Date:0910062365 23.07.2015	Defer Date:07.09.2016
Decision : The Committee noted that information has been called for from the firm in NC meeting No.03 dated 12.05.2016 is awaited. The Committee decided to await the reply and deferred the case.				

100	Case No.:1/10/82-ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00957/AM16/	RLA File :09/24/040/00211/AM16/	Lic.No/Date:0910062393 28.07.2015	Defer Date:07.09.2016
Decision : Deferred.				

101	Case No.:170/14/82-ALC4/2015	Party Name:PI INDUSTRIES LTD	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01306/AM16/	RLA File :13/24/040/00015/AM16/	Lic.No/Date:1310047932 29.07.2015	Defer Date:07.09.2016
Decision : Deferred.				

102	Case No.: 131/14/82- ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01267/AM16/	RLA File :09/24/040/00212/AM16/	Lic.No/Date:0910062413 30.07.2015	Defer Date:07.09.2016
	Decision : Deferred.			

103	Case No.: 60/14/82- ALC4/2015	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01196/AM16/	RLA File :09/24/040/00256/AM16/	Lic.No/Date:0910062418 31.07.2015	Defer Date:07.09.2016
	Decision :Deferred.			

104	Case No.: 84/1/82- ALC1/2016	Party Name:CADILA PHARMACEUTICALS LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01858/AM16/	RLA File :08/91/040/00210/AM16/	Lic.No/Date:0810135770 03.08.2015	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

105	Case No.: 169/14/82- ALC4/2015	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01305/AM16/	RLA File :31/83/040/00018/AM16/	Lic.No/Date:3110065573 03.08.2015	Defer Date:07.09.2016
	Decision : Deferred.			

106	Case No.: 17/8/82- ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00813/AM16/	RLA File :09/24/040/00251/AM16/	Lic.No/Date:0910062426 03.08.2015	Defer Date:07.09.2016
	Decision : Deferred.			

107	Case No.: 168/14/82- ALC4/2015	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01304/AM16/	RLA File :31/83/040/00024/AM16/	Lic.No/Date:3110065579 04.08.2015	Defer Date:07.09.2016
	Decision : Deferred.			

108	Case No.: 18/14/82- ALC4/2015	Party Name:METROPOLITAN EXIMCHEM PRIVATE LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01154/AM16/	RLA File :03/95/040/00317/AM16/	Lic.No/Date:0310798039 10.08.2015	Defer Date:07.09.2016
	Decision : Deferred.			

109	Case No.: 115/16/82- ALC4/2015	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
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	HQ File :01/82/050/01435/AM16/	RLA File :03/95/040/00164/AM16/	Lic.No/Date:0310798051 10.08.2015	Defer Date:07.09.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.07 dated 07.07.2016 is awaited. The Committee decided to await the reply and deferred the case.			

110	Case No.:23/8/82- ALC4/2015	Party Name:ALPHAMED FORMULATIONS P LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00819/AM16/	RLA File :09/24/040/00091/AM16/	Lic.No/Date:0910062478 11.08.2015	Defer Date:07.09.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.03 dated 12.05.2016 is awaited. The Committee decided to await the reply and deferred the case.			

111	Case No.:155/14/82- ALC4/2015	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01291/AM16/	RLA File :05/24/040/00237/AM16/	Lic.No/Date:0510395271 11.08.2015	Defer Date:07.09.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.03 dated 12.05.2016 is awaited. The Committee decided to await the reply and deferred the case.			

112	Case No.:11/18/82- ALC4/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01476/AM16/	RLA File :03/95/040/00327/AM16/	Lic.No/Date:0310798117 13.08.2015	Defer Date:07.09.2016
	Decision : Deferred.			

113	Case No.:34/14/82- ALC4/2015	Party Name:TRANSPEK INDUSTRY LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01170/AM16/	RLA File :34/24/040/00144/AM16/	Lic.No/Date:3410041464 17.08.2015	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

114	Case No.:99/14/82- ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01235/AM16/	RLA File :09/24/040/00231/AM16/	Lic.No/Date:0910062516 18.08.2015	Defer Date:07.09.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.20/82 dated 09.03.2016 is awaited. The Committee decided to await the reply and deferred the case.			

115	Case No.:56/13/82- ALC4/2015	Party Name:PANACEA BIOTEC LTD.,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01019/AM16/	RLA File :05/24/040/00183/AM16/	Lic.No/Date:0510395354 18.08.2015	Defer Date:07.09.2016

	Decision : The Committee noted that information has been called for from the firm in NC meeting No.03 dated 12.05.2016 is awaited. The Committee decided to await the reply and deferred the case.		
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116	Case No.: 154/14/82- ALC4/2015	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01290/AM16/	RLA File :05/24/040/00381/AM15/	Lic.No/Date:0510395357 19.08.2015	Defer Date:07.09.2016
	Decision : Deferred.			

117	Case No.: 68/14/82- ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01204/AM16/	RLA File :09/24/040/00368/AM15/	Lic.No/Date:0910062518 19.08.2015	Defer Date:07.09.2016
	Decision : Deferred.			

118	Case No.: 24/14/82- ALC4/2015	Party Name:SHUBHAM SPECIALTY PRODUCTS	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01160/AM16/	RLA File :03/95/040/00348/AM16/	Lic.No/Date:0310798516 27.08.2015	Defer Date:07.09.2016
	Decision : Deferred.			

119	Case No.: 82/14/82- ALC4/2015	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01218/AM16/	RLA File :05/24/040/00233/AM16/	Lic.No/Date:0510395480 31.08.2015	Defer Date:07.09.2016
	Decision : Deferred.			

120	Case No.: 89/14/82- ALC4/2015	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01225/AM16/	RLA File :05/24/040/00224/AM16/	Lic.No/Date:0510395479 31.08.2015	Defer Date:07.09.2016
	Decision :Deferred.			

121	Case No.: 94/14/82- ALC4/2015	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01230/AM16/	RLA File :05/24/040/00202/AM16/	Lic.No/Date:0510395481 31.08.2015	Defer Date:07.09.2016
	Decision : Deferred.			

122	Case No.: 116/16/82- ALC4/2015	Party Name:PANERA BIOTEC PVT.LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01436/AM16/	RLA File :05/24/040/00181/AM16/	Lic.No/Date:0510395496 01.09.2015	Defer Date:07.09.2016
	Decision :Deferred for want of comments from DBT.			

123	Case No.: 93/14/82- ALC4/2015	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01229/AM16/	RLA File :05/24/040/00244/AM16/	Lic.No/Date:0510395493 01.09.2015	Defer Date:07.09.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.05 dated 08.06.2016 is awaited. The Committee decided to await the reply and deferred the case.			

124	Case No.: 124/7/82- ALC4/2016	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00298/AM17/	RLA File :03/94/040/00424/AM16/	Lic.No/Date:0310798671 04.09.2015	Defer Date:07.09.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.03 dated 12.05.2016 is awaited. The Committee decided to await the reply and deferred the case.			

125	Case No.: 5/18/82- ALC4/2015	Party Name:AMI ORGANICS PVT LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01470/AM16/	RLA File :52/24/040/00039/AM16/	Lic.No/Date:5210041625 04.09.2015	Defer Date:07.09.2016
	Decision : Deferred.			

126	Case No.: 141/14/82- ALC4/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01277/AM16/	RLA File :17/24/040/00050/AM16/	Lic.No/Date:1710006170 04.09.2015	Defer Date:07.09.2016
	Decision : Deferred.			

127	Case No.: 52/14/82- ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01188/AM16/	RLA File :09/24/040/00323/AM16/	Lic.No/Date:0910062554 04.09.2015	Defer Date:07.09.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.03 dated 12.05.2016 is awaited. The Committee decided to await the reply and deferred the case.			

128	Case No.: 56/14/82- ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01192/AM16/	RLA File :09/24/040/00134/AM16/	Lic.No/Date:0910062560 08.09.2015	Defer Date:07.09.2016
	Decision : Deferred.			

129	Case No.: 124/16/82- ALC4/2015	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
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	HQ File :01/82/050/01444/AM16/	RLA File :03/94/040/00399/AM16/	Lic.No/Date:0310798771 09.09.2015	Defer Date:07.09.2016
	Decision : Deferred.			

130	Case No.:46/14/82- ALC4/2015	Party Name:MALWA OXYGEN & INDUSTRIAL GASES PVT.LTD.,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01182/AM16/	RLA File :56/24/040/00005/AM16/	Lic.No/Date:5610004674 09.09.2015	Defer Date:07.09.2016
	Decision : Deferred.			

131	Case No.:53/14/82- ALC4/2015	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01189/AM16/	RLA File :09/24/040/00315/AM16/	Lic.No/Date:0910062581 09.09.2015	Defer Date:07.09.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.03 dated 12.05.2016 is awaited. The Committee decided to await the reply and deferred the case.			

132	Case No.:157/14/82- ALC4/2015	Party Name:AETHER INDUSTRIES LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01293/AM16/	RLA File :52/24/040/00042/AM16/	Lic.No/Date:5210041630 10.09.2015	Defer Date:07.09.2016
	Decision : Deferred.			

133	Case No.:9/16/82- ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01329/AM16/	RLA File :09/24/040/00328/AM16/	Lic.No/Date:0910062593 11.09.2015	Defer Date:07.09.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.05 dated 08.06.2016 is awaited. The Committee decided to await the reply and deferred the case.			

134	Case No.:56/16/82- ALC4/2015	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01376/AM16/	RLA File :03/94/040/00435/AM16/	Lic.No/Date:0310798876 14.09.2015	Defer Date:07.09.2016
	Decision : Deferred.			

135	Case No.:8/14/82- ALC4/2015	Party Name:PRIVI ORGANICS LTD	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01144/AM16/	RLA File :03/95/040/00343/AM16/	Lic.No/Date:0310798846 14.09.2015	Defer Date:07.09.2016
	Decision : Deferred.			

136	Case No.:110/14/82- ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE	Meet No/Date:9/82- ALC4/2016	Status:Deferred
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		LIMITED	10.08.2016	
	HQ File :01/82/050/01246/AM16/	RLA File :09/24/040/00305/AM16/	Lic.No/Date:0910062601 14.09.2015	Defer Date:07.09.2016
	Decision : Deferred.			

137	Case No.:134/14/82- ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01270/AM16/	RLA File :09/24/040/00273/AM16/	Lic.No/Date:0910062602 14.09.2015	Defer Date:07.09.2016
	Decision : Deferred.			

138	Case No.:7/14/82- ALC4/2015	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01143/AM16/	RLA File :03/95/040/00426/AM16/	Lic.No/Date:0310798872 14.09.2015	Defer Date:07.09.2016
	Decision : The Committee noted that information called for from the firm in NC meeting No.07 dated 07.07.2016 is awaited. The Committee decided to await the reply and deferred the case.			

139	Case No.:74/14/82- ALC4/2015	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01210/AM16/	RLA File :34/24/040/00120/AM16/	Lic.No/Date:3410041510 15.09.2015	Defer Date:07.09.2016
	Decision : Deferred.			

140	Case No.:15/14/82- ALC4/2015	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01151/AM16/	RLA File :03/95/040/00360/AM16/	Lic.No/Date:0310798909 15.09.2015	Defer Date:07.09.2016
	Decision : Deferred.			

141	Case No.:9/14/82- ALC4/2015	Party Name:PERFECT VITAMINS PVT.LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01145/AM16/	RLA File :03/95/040/00434/AM16/	Lic.No/Date:0310798944 16.09.2015	Defer Date:07.09.2016
	Decision : Deferred.			

142	Case No.:124/14/82- ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01260/AM16/	RLA File :09/24/040/00355/AM16/	Lic.No/Date:0910062622 16.09.2015	Defer Date:07.09.2016
	Decision : Deferred.			

143	Case No.:35/16/82- ALC4/2015	Party Name:D. R. COATS INK & RESINS PVT. LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
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	HQ File :01/82/050/01355/AM16/	RLA File :03/94/040/00415/AM16/	Lic.No/Date:0310798977 21.09.2015	Defer Date:07.09.2016
	Decision : Deferred.			

144	Case No.:34/16/82- ALC4/2015	Party Name:KOPRAN RESEARCH LABORATORIES LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01354/AM16/	RLA File :03/94/040/00472/AM16/	Lic.No/Date:0310798979 21.09.2015	Defer Date:07.09.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.03 dated 12.05.2016 is awaited. The Committee decided to await the reply and deferred the case.			

145	Case No.:64/21/82- ALC4/2015	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01769/AM16/	RLA File :08/24/040/00137/AM16/	Lic.No/Date:0810136085 22.09.2015	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

146	Case No.:64/14/82- ALC4/2015	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01200/AM16/	RLA File :09/24/040/00375/AM16/	Lic.No/Date:0910062644 22.09.2015	Defer Date:07.09.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.20 dated 09.03.2016 is awaited. The Committee decided to await the reply and deferred the case.			

147	Case No.:117/14/82- ALC4/2015	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01253/AM16/	RLA File :04/24/040/00140/AM16/	Lic.No/Date:0410161044 22.09.2015	Defer Date:07.09.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.07/82 dated 07.07.2016 is awaited. The Committee decided to await the reply and deferred the case.			

148	Case No.:103/14/82- ALC4/2015	Party Name:VIRCHOW BIOTECH PV T LTD.,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01239/AM16/	RLA File :09/24/040/00362/AM16/	Lic.No/Date:0910062635 22.09.2015	Defer Date:07.09.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.03 dated 12.05.2016 is awaited. The Committee decided to await the reply and deferred the case.			

149	Case No.:25/20/82- ALC4/2015	Party Name:AMOL PHARMACEUTICALS PVT. LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01608/AM16/	RLA File :13/24/040/00027/AM16/	Lic.No/Date:1310047981 23.09.2015	Defer Date:07.09.2016

	Decision : Deferred for want of comments from DoP.		
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150	Case No.: 106/14/82- ALC4/2015	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01242/AM16/	RLA File :09/24/040/00373/AM16/	Lic.No/Date:0910062649 23.09.2015	Defer Date:07.09.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.07/82 dated 07.07.2016 is awaited. The Committee decided to await the reply and deferred the case.			

151	Case No.: 91/14/82- ALC4/2015	Party Name:CURETECH SKINCARE	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01227/AM16/	RLA File :22/21/040/00029/AM16/	Lic.No/Date:2210015316 24.09.2015	Defer Date:07.09.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.07/82 dated 07.07.2016 is awaited. The Committee decided to await the reply and deferred the case.			

152	Case No.: 86/14/82- ALC4/2015	Party Name:BELLAPREMIER HAPPY HYGIENECARE PRIVATE LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status: Deferred
	HQ File :01/82/050/01222/AM16/	RLA File :35/24/040/00005/AM16/	Lic.No/Date:3510044794 25.09.2015	Defer Date:07.09.2016
	Decision : The Committee decided to call for information based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/793/2015-PI(Norms) dated 03.08 2016 , uploaded at the end of these minutes and deferred the case.			

153	Case No.: 8/16/82- ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01328/AM16/	RLA File :09/24/040/00294/AM16/	Lic.No/Date:0910062666 28.09.2015	Defer Date:07.09.2016
	Decision : Deferred.			

154	Case No.: 79/14/82- ALC4/2015	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01215/AM16/	RLA File :05/23/040/00274/AM16/	Lic.No/Date:0510395773 30.09.2015	Defer Date:07.09.2016
	Decision : Deferred for want of comments from AYUSH.			

155	Case No.: 69/16/82- ALC4/2015	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01389/AM16/	RLA File :03/95/040/00350/AM15/	Lic.No/Date:0310799113 30.09.2015	Defer Date:07.09.2016
	Decision : Deferred.			

156	Case No.: 43/16/82-	Party Name:INDOFIL	Meet No/Date:9/82-	Status:Deferred
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	ALC4/2015	INDUSTRIES LTD.	ALC4/2016 10.08.2016	
	HQ File :01/82/050/01363/AM16/	RLA File :03/94/040/00423/AM16/	Lic.No/Date:0310799184 05.10.2015	Defer Date:07.09.2016
	Decision : Deferred.			

157	Case No.:67/16/82- ALC4/2015	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01387/AM16/	RLA File :03/95/040/00485/AM16/	Lic.No/Date:0310799241 06.10.2015	Defer Date:07.09.2016
	Decision : Deferred.			

158	Case No.:139/14/82- ALC4/2015	Party Name:MAMTA POLYCOATS	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01275/AM16/	RLA File :34/24/040/00178/AM16/	Lic.No/Date:3410041581 08.10.2015	Defer Date:07.09.2016
	Decision : Deferred.			

159	Case No.:126/16/82- ALC4/2015	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01446/AM16/	RLA File :03/95/040/00445/AM16/	Lic.No/Date:0310799287 08.10.2015	Defer Date:07.09.2016
	Decision : Deferred.			

160	Case No.:61/16/82- ALC4/2015	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01381/AM16/	RLA File :03/95/040/00483/AM16/	Lic.No/Date:0310799284 08.10.2015	Defer Date:07.09.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.07/82 dated 07.07.2016 is awaited. The Committee decided to await the reply and deferred the case.			

161	Case No.:62/16/82- ALC4/2015	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01382/AM16/	RLA File :03/95/040/00491/AM16/	Lic.No/Date:0310799292 08.10.2015	Defer Date:07.09.2016
	Decision : Deferred.			

162	Case No.:17/16/82- ALC4/2015	Party Name:VISION DRUGS PVT LTD	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01337/AM16/	RLA File :09/24/040/00402/AM16/	Lic.No/Date:0910062693 08.10.2015	Defer Date:07.09.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.03 dated 12.05.2016 is awaited. The Committee decided to await the reply and deferred the case.			

163	Case No.: 164/14/82- ALC4/2015	Party Name:AASHA BIOCHEM	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01300/AM16/	RLA File :10/24/040/00049/AM16/	Lic.No/Date:1010059293 12.10.2015	Defer Date:07.09.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.05 dated 08.06.2016 is awaited. The Committee decided to await the reply and deferred the case.			

164	Case No.: 140/14/82- ALC4/2015	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01276/AM16/	RLA File :34/24/040/00175/AM16/	Lic.No/Date:3410041586 12.10.2015	Defer Date:07.09.2016
	Decision : Deferred.			

165	Case No.: 144/14/82- ALC4/2015	Party Name:AMI ORGANICS PVT LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01280/AM16/	RLA File :52/24/040/00049/AM16/	Lic.No/Date:5210041658 14.10.2015	Defer Date:07.09.2016
	Decision : Deferred.			

166	Case No.: 58/16/82- ALC4/2015	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01378/AM16/	RLA File :03/94/040/00497/AM16/	Lic.No/Date:0310799433 14.10.2015	Defer Date:07.09.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.05 dated 08.06.2016 is awaited. The Committee decided to await the reply and deferred the case.			

167	Case No.: 132/14/82- ALC4/2015	Party Name:RIDDHI PHARMA	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01268/AM16/	RLA File :34/24/040/00180/AM16/	Lic.No/Date:3410041592 14.10.2015	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

168	Case No.: 60/16/82- ALC4/2015	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01380/AM16/	RLA File :03/94/040/00486/AM16/	Lic.No/Date:0310799460 15.10.2015	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

169	Case No.: 92/16/82- ALC4/2015	Party Name:TRANSPEK INDUSTRY LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01412/AM16/	RLA File :34/24/040/00185/AM16/	Lic.No/Date:3410041600 15.10.2015	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

170	Case No.:72/16/82-ALC4/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01392/AM16/	RLA File :03/95/040/00102/AM16/	Lic.No/Date:0310799579 21.10.2015	Defer Date:07.09.2016
	Decision : Deferred.			

171	Case No.:73/16/82-ALC4/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01393/AM16/	RLA File :03/95/040/00087/AM16/	Lic.No/Date:0310799578 21.10.2015	Defer Date:07.09.2016
	Decision : Deferred.			

172	Case No.:29/16/82-ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01349/AM16/	RLA File :09/24/040/00379/AM16/	Lic.No/Date:0910062768 23.10.2015	Defer Date:07.09.2016
	Decision : Deferred.			

173	Case No.:30/16/82-ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01350/AM16/	RLA File :09/24/040/00383/AM16/	Lic.No/Date:0910062767 23.10.2015	Defer Date:07.09.2016
	Decision : Deferred.			

174	Case No.:129/16/82-ALC4/2015	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01449/AM16/	RLA File :03/95/040/00505/AM16/	Lic.No/Date:0310799628 23.10.2015	Defer Date:07.09.2016
	Decision : Deferred.			

175	Case No.:161/14/82-ALC4/2015	Party Name:KAIRAV CHEMOFARBE INDUSTRIES LTD.	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01297/AM16/	RLA File :03/94/040/01226/AM15/	Lic.No/Date:0310799680 26.10.2015	Defer Date:07.09.2016
	Decision : Deferred.			

176	Case No.:78/16/82-ALC4/2015	Party Name:MOHINI ORGANICS PVT. LTD.,	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01398/AM16/	RLA File :03/95/040/00777/AM15/	Lic.No/Date:0310799666 26.10.2015	Defer Date:07.09.2016
	Decision : Deferred.			

177	Case No.:53/20/82-ALC4/2015	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:9/82-ALC4/2016	Status:Deferred
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			10.08.2016	
	HQ File :01/82/050/01636/AM16/	RLA File :03/95/040/00529/AM16/	Lic.No/Date:0310799675 26.10.2015	Defer Date:07.09.2016
	Decision : Deferred.			

178	Case No.:93/16/82- ALC4/2015	Party Name:JAINEX SPECIALITY CHEMICAL	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01413/AM16/	RLA File :34/24/040/00196/AM16/	Lic.No/Date:3410041626 28.10.2015	Defer Date:07.09.2016
	Decision : Deferred.			

179	Case No.:31/16/82- ALC4/2015	Party Name:MSN LABORATORIES PRIVATE LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01351/AM16/	RLA File :09/24/040/00423/AM16/	Lic.No/Date:0910062790 28.10.2015	Defer Date:07.09.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.03 dated 08.06.2016 is awaited. The Committee decided to await the reply and deferred the case.			

180	Case No.:74/16/82- ALC4/2015	Party Name:PERFECT VITAMINS PVT.LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01394/AM16/	RLA File :03/95/040/00518/AM16/	Lic.No/Date:0310799705 28.10.2015	Defer Date:07.09.2016
	Decision : Deferred.			

181	Case No.:75/16/82- ALC4/2015	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01395/AM16/	RLA File :03/95/040/00525/AM16/	Lic.No/Date:0310799704 28.10.2015	Defer Date:07.09.2016
	Decision : Deferred.			

182	Case No.:47/16/82- ALC4/2015	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01367/AM16/	RLA File :03/95/040/00526/AM16/	Lic.No/Date:0310799853 29.10.2015	Defer Date:07.09.2016
	Decision : Deferred.			

183	Case No.:136/14/82- ALC4/2015	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01272/AM16/	RLA File :05/23/040/00293/AM16/	Lic.No/Date:0510396078 30.10.2015	Defer Date:07.09.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.03 dated 08.06.2016 is awaited. The Committee decided to await the reply and deferred the case.			

184	Case No.:159/14/82-	Party Name:SUN	Meet No/Date:9/82-	Status:Deferred
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	ALC4/2015	PHARMACEUTICAL INDUSTRIES LTD.,	ALC4/2016 10.08.2016	
	HQ File :01/82/050/01295/AM16/	RLA File :05/24/040/00343/AM16/	Lic.No/Date:0510396075 30.10.2015	Defer Date:07.09.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.03 dated 08.06.2016 is awaited. The Committee decided to await the reply and deferred the case.			

185	Case No.:118/16/82- ALC4/2015	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01438/AM16/	RLA File :05/24/040/00345/AM16/	Lic.No/Date:0510396076 30.10.2015	Defer Date:07.09.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.03 dated 08.06.2016 is awaited. The Committee decided to await the reply and deferred the case.			

186	Case No.:84/16/82- ALC4/2015	Party Name:VENUS REMEDIES LTD.,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01404/AM16/	RLA File :22/24/040/00055/AM16/	Lic.No/Date:2210015339 30.10.2015	Defer Date:07.09.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.03 dated 08.06.2016 is awaited. The Committee decided to await the reply and deferred the case.			

187	Case No.:112/16/82- ALC4/2015	Party Name:BELCO PHARMA	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01432/AM16/	RLA File :05/23/040/00273/AM16/	Lic.No/Date:0510396205 03.11.2015	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

188	Case No.:107/16/82- ALC4/2015	Party Name:HELLO PAINTS (P) LTD	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01427/AM16/	RLA File :05/23/040/00326/AM16/	Lic.No/Date:0510396204 03.11.2015	Defer Date:07.09.2016
	Decision : Deferred.			

189	Case No.:19/16/82- ALC4/2015	Party Name:MEDICLONE BIO-TECH PRIVATE LTD.,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01339/AM16/	RLA File :04/24/040/00181/AM16/	Lic.No/Date:0410161279 04.11.2015	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

190	Case No.:90/16/82- ALC4/2015	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01410/AM16/	RLA File :34/24/040/00207/AM16/	Lic.No/Date:3410041662 05.11.2015	Defer Date:07.09.2016

	Decision : Deferred.		
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191	Case No.: 88/16/82- ALC4/2015	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01408/AM16/	RLA File :34/24/040/00202/AM16/	Lic.No/Date:3410041663 05.11.2015	Defer Date:07.09.2016
	Decision : Deferred.			

192	Case No.: 37/16/82- ALC4/2015	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01357/AM16/	RLA File :03/94/040/00561/AM16/	Lic.No/Date:0310800114 06.11.2015	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

193	Case No.: 53/16/82- ALC4/2015	Party Name:LAXMI ORGANIC INDUSTRIES LTD.,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01373/AM16/	RLA File :03/95/040/00540/AM16/	Lic.No/Date:0310800090 06.11.2015	Defer Date:07.09.2016
	Decision : Deferred.			

194	Case No.: 89/16/82- ALC4/2015	Party Name:GULBRANDSEN CHEMICALS PVT LTD	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01409/AM16/	RLA File :34/24/040/00203/AM16/	Lic.No/Date:3410041666 09.11.2015	Defer Date:07.09.2016
	Decision : Deferred.			

195	Case No.: 2/16/82- ALC4/2015	Party Name:SANO MEDICAL KITS PVT. LTD.,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01322/AM16/	RLA File :04/24/040/00175/AM16/	Lic.No/Date:0410161296 09.11.2015	Defer Date:07.09.2016
	Decision : The Committee noted that information called for from the firm in NC meeting No.18/82 dated 10.02.2016 is awaited. The Committee accordingly deferred the case.			

196	Case No.: 34/1/82- ALC1/2016	Party Name:GLAND PHARMA LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01808/AM16/	RLA File :09/24/040/00469/AM16/	Lic.No/Date:0910062848 10.11.2015	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

197	Case No.: 114/16/82- ALC4/2015	Party Name:SHIVA BIOCHEM INDUSTRIES	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01434/AM16/	RLA File :50/24/040/00017/AM16/	Lic.No/Date:5010002240 16.11.2015	Defer Date:07.09.2016
	Decision : Deferred.			

198	Case No.: 104/16/82- ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01424/AM16/	RLA File :05/23/040/00339/AM16/	Lic.No/Date:0510396384 20.11.2015	Defer Date:07.07.2016
	Decision : Deferred.			

199	Case No.: 4/20/82- ALC4/2015	Party Name:AIMS IMPEX PVT. LTD.,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01587/AM16/	RLA File :03/94/040/00656/AM16/	Lic.No/Date:0310800363 23.11.2015	Defer Date:07.09.2016
	Decision :Deferred.			

200	Case No.: 31/1/82- ALC1/2016	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01805/AM16/	RLA File :05/24/040/00347/AM16/	Lic.No/Date:0510396399 23.11.2015	Defer Date:07.09.2016
	Decision : Deferred.			

201	Case No.: 2/20/82- ALC4/2015	Party Name:PCL OIL & SOLVENTS LTD.,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01585/AM16/	RLA File :05/24/040/00400/AM16/	Lic.No/Date:0510396400 23.11.2015	Defer Date:07.09.2016
	Decision : Deferred.			

202	Case No.: 24/19/82- ALC4/2015	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status: Approved
	HQ File :01/82/050/01504/AM16/	RLA File :31/83/040/00115/AM16/	Lic.No/Date:3110065769 26.11.2015	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.03/82 dated 08.05.2014, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

203	Case No.: 33/1/82- ALC1/2016	Party Name:INCHEM LABORATORIES PRIVATE LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01807/AM16/	RLA File :09/24/040/00486/AM16/	Lic.No/Date:0910062902 26.11.2015	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

204	Case No.: 32/16/82- ALC4/2015	Party Name:INTERMED,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01352/AM16/	RLA File :04/24/040/00177/AM16/	Lic.No/Date:0410161343 26.11.2015	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

205	Case No.: 2/1/82-ALC1/2016	Party Name:UNIJULES LIFE SCIENCES LTD.	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01776/AM16/	RLA File :03/95/040/00632/AM16/	Lic.No/Date:0310800416 26.11.2015	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

206	Case No.: 23/1/82-ALC1/2016	Party Name:UNILINK PHARMA PVT LTD	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01797/AM16/	RLA File :04/24/040/00170/AM16/	Lic.No/Date:0410161342 26.11.2015	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

207	Case No.: 58/20/82-ALC4/2015	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01641/AM16/	RLA File :03/95/040/00182/AM15/	Lic.No/Date:0310800550 01.12.2015	Defer Date:07.09.2016
	Decision : Deferred.			

208	Case No.: 3/1/82-ALC1/2016	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01777/AM16/	RLA File :03/95/040/00529/AM15/	Lic.No/Date:0310800547 01.12.2015	Defer Date:07.09.2016
	Decision : Deferred.			

209	Case No.: 5/1/82-ALC1/2016	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01779/AM16/	RLA File :03/95/040/00239/AM15/	Lic.No/Date:0310800551 01.12.2015	Defer Date:07.09.2016
	Decision : Deferred.			

210	Case No.: 33/20/82-ALC4/2015	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01616/AM16/	RLA File :03/94/040/00532/AM16/	Lic.No/Date:0310800597 02.12.2015	Defer Date:07.09.2016
	Decision : Deferred.			

211	Case No.: 54/20/82-ALC4/2015	Party Name:MELOG SPECIALITY CHEMICALS PVT. LTD.	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01637/AM16/	RLA File :03/95/040/00631/AM16/	Lic.No/Date:0310800619 03.12.2015	Defer Date:07.09.2016
	Decision : Deferred.			

212	Case No.: 112/20/82-ALC4/2015	Party Name:SUPREET CHEMICALS PVT.LTD.	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
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	HQ File :01/82/050/01695/AM16/	RLA File :03/95/040/00646/AM16/	Lic.No/Date:0310800620 03.12.2015	Defer Date:07.09.2016
	Decision : Deferred.			

213	Case No.:87/20/82- ALC4/2015	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01670/AM16/	RLA File :03/95/040/00605/AM16/	Lic.No/Date:0310800715 07.12.2015	Defer Date:07.09.2016
	Decision : Deferred.			

214	Case No.:127/16/82- ALC4/2015	Party Name:BLUELINE FOODS (INDIA) PVT.LTD,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01447/AM16/	RLA File :07/24/040/00267/AM16/	Lic.No/Date:0710109146 08.12.2015	Defer Date:07.09.2016
	Decision : Information called for from the firm in NC meeting No.03/AM17 dated 12.05.2016 is awaited. The committee accordingly deferred the case.			

215	Case No.:36/20/82- ALC4/2015	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01619/AM16/	RLA File :03/94/040/00651/AM16/	Lic.No/Date:0310800833 09.12.2015	Defer Date:07.09.2016
	Decision : Deferred.			

216	Case No.:67/20/82- ALC4/2015	Party Name:MANGALAM ORGANICS LIMITED (FORMERLY DUJODWALA	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01650/AM16/	RLA File :03/95/040/00054/AM16/	Lic.No/Date:0310800865 10.12.2015	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

217	Case No.:110/20/82- ALC4/2015	Party Name:PROCESS AGROCHEM INDUSTRIES PVT. LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01693/AM16/	RLA File :56/24/040/00040/AM16/	Lic.No/Date:5610004767 10.12.2015	Defer Date:07.09.2016
	Decision : Deferred.			

218	Case No.:39/20/82- ALC4/2015	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01622/AM16/	RLA File :03/94/040/00088/AM16/	Lic.No/Date:0310800889 11.12.2015	Defer Date:07.09.2016
	Decision : Deferred.			

219	Case No.:41/20/82- ALC4/2015	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File	RLA File	Lic.No/Date:0310800905	Defer

	:01/82/050/01624/AM16/	:03/94/040/00648/AM16/	11.12.2015	Date:07.09.2016
	Decision : Deferred.			

220	Case No.:9/1/82-ALC1/2016	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01783/AM16/	RLA File :03/94/040/00490/AM16/	Lic.No/Date:0310800912 11.12.2015	Defer Date:07.09.2016
	Decision : Deferred.			

221	Case No.:66/20/82-ALC4/2015	Party Name:PRIVI ORGANICS LTD	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01649/AM16/	RLA File :03/95/040/00633/AM16/	Lic.No/Date:0310800935 11.12.2015	Defer Date:07.09.2016
	Decision : Deferred.			

222	Case No.:45/20/82-ALC4/2015	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01628/AM16/	RLA File :03/94/040/00736/AM16/	Lic.No/Date:0310800992 14.12.2015	Defer Date:07.09.2016
	Decision : Deferred.			

223	Case No.:24/20/82-ALC4/2015	Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01607/AM16/	RLA File :03/95/040/00088/AM16/	Lic.No/Date:0310800991 14.12.2015	Defer Date:07.09.2016
	Decision : Deferred.			

224	Case No.:49/20/82-ALC4/2015	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01632/AM16/	RLA File :03/94/040/00714/AM16/	Lic.No/Date:0310801093 16.12.2015	Defer Date:07.09.2016
	Decision : Deferred.			

225	Case No.:10/1/82-ALC1/2016	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01784/AM16/	RLA File :03/94/040/00630/AM16/	Lic.No/Date:0310801130 16.12.2015	Defer Date:07.09.2016
	Decision : Deferred.			

226	Case No.:46/20/82-ALC4/2015	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01629/AM16/	RLA File :03/94/040/00692/AM16/	Lic.No/Date:0310801111 16.12.2015	Defer Date:07.09.2016
	Decision : Deferred.			

227	Case No.:23/20/82-ALC4/2015	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01606/AM16/	RLA File :03/95/040/00697/AM16/	Lic.No/Date:0310801116 16.12.2015	Defer Date:07.09.2016
	Decision : Deferred.			

228	Case No.:8/20/82-ALC4/2015	Party Name:SHREE BANKEY BEHARI LAL BOARD MILLS	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01591/AM16/	RLA File :05/24/040/00427/AM16/	Lic.No/Date:0510396637 16.12.2015	Defer Date:07.09.2016
	Decision : Deferred.			

229	Case No.:8/1/82-ALC1/2016	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01782/AM16/	RLA File :03/94/040/00754/AM16/	Lic.No/Date:0310801214 18.12.2015	Defer Date:07.09.2016
	Decision : Deferred.			

230	Case No.:83/1/82-ALC1/2016	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01857/AM16/	RLA File :03/94/040/00752/AM16/	Lic.No/Date:0310801211 18.12.2015	Defer Date:07.09.2016
	Decision : Deferred.			

231	Case No.:14/20/82-ALC4/2015	Party Name:KOPRAN RESEARCH LABORATORIES LTD.	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01597/AM16/	RLA File :03/94/040/00728/AM16/	Lic.No/Date:0310801252 21.12.2015	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

232	Case No.:19/20/82-ALC4/2015	Party Name:LAXMI ORGANIC INDUSTRIES LTD.,	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01602/AM16/	RLA File :03/95/040/00009/AM16/	Lic.No/Date:0310801275 22.12.2015	Defer Date:07.09.2016
	Decision : Deferred.			

233	Case No.:20/20/82-ALC4/2015	Party Name:LAXMI ORGANIC INDUSTRIES LTD.,	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01603/AM16/	RLA File :03/95/040/00267/AM16/	Lic.No/Date:0310801273 22.12.2015	Defer Date:07.09.2016
	Decision : Deferred.			

234	Case No.:48/20/82-ALC4/2015	Party Name:ALCHEMIE LABORATORIES	Meet No/Date:9/82-ALC4/2016	Status:Deferred
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			10.08.2016	
	HQ File :01/82/050/01631/AM16/	RLA File :03/94/040/00683/AM16/	Lic.No/Date:0310801362 28.12.2015	Defer Date:07.09.2016
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.07/82 dated 07.07.2016 is awaited. The Committee decided to await the reply and deferred the case.			

235	Case No.:7/7/82-ALC4/2016	Party Name:CADILA PHARMACEUTICALS LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00181/AM17/	RLA File :08/24/040/00333/AM16/	Lic.No/Date:0810136798 29.12.2015	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

236	Case No.:80/20/82-ALC4/2015	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01663/AM16/	RLA File :03/95/040/00736/AM16/	Lic.No/Date:0310801389 29.12.2015	Defer Date:07.09.2016
	Decision : Deferred.			

237	Case No.:81/20/82-ALC4/2015	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01664/AM16/	RLA File :03/95/040/00735/AM16/	Lic.No/Date:0310801388 29.12.2015	Defer Date:07.09.2016
	Decision : Deferred.			

238	Case No.:32/21/82-ALC4/2015	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status: Approved
	HQ File :01/82/050/01737/AM16/	RLA File :31/83/040/00135/AM16/	Lic.No/Date:3110065815 30.12.2015	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.03/82 dated 08.05.2014, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

239	Case No.:22/20/82-ALC4/2015	Party Name:S M B CORPORATION OF INDIA	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01605/AM16/	RLA File :03/95/040/00738/AM16/	Lic.No/Date:0310801409 30.12.2015	Defer Date:07.09.2016
	Decision :			

240	Case No.:84/20/82-ALC4/2015	Party Name:SIRMAXO CHEMICALS PVT LTD	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status: Deferred
	HQ File :01/82/050/01667/AM16/	RLA File :03/95/040/00730/AM16/	Lic.No/Date:0310801411 30.12.2015	Defer Date:07.09.2016
	Decision : Information called for from the firm in NC meeting No.07/82 dated 07.07.2016 is awaited. The committee decided to await the reply and deferred the case.			

241	Case No.:47/20/82- ALC4/2015	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01630/AM16/	RLA File :03/94/040/00792/AM16/	Lic.No/Date:0310801428 31.12.2015	Defer Date:07.09.2016
	Decision : Deferred.			

242	Case No.:98/20/82- ALC4/2015	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01681/AM16/	RLA File :05/23/040/00338/AM16/	Lic.No/Date:0510397164 31.12.2015	Defer Date:07.09.2016
	Decision : Information called for from the firm in NC meeting No.07/AM17 dated 07.07.2016 is awaited. The committee accordingly deferred the case.			

243	Case No.:99/20/82- ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01682/AM16/	RLA File :05/23/040/00389/AM16/	Lic.No/Date:0510397158 31.12.2015	Defer Date:07.09.2016
	Decision : Deferred.			

244	Case No.:101/20/82- ALC4/2015	Party Name:SONGWON SPECIALTY CHEMICALS INDIA PVT. LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01684/AM16/	RLA File :34/24/040/00226/AM16/	Lic.No/Date:3410041775 31.12.2015	Defer Date:07.09.2016
	Decision : Deferred.			

245	Case No.:119/20/82- ALC4/2015	Party Name:SYNTHO CHIRALS PVT. LTD	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01702/AM16/	RLA File :09/24/040/00582/AM16/	Lic.No/Date:0910063066 31.12.2015	Defer Date:07.09.2016
	Decision : Deferred.			

246	Case No.:104/20/82- ALC4/2015	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01687/AM16/	RLA File :34/24/040/00253/AM16/	Lic.No/Date:3410041778 04.01.2016	Defer Date:07.09.2016
	Decision : Deferred.			

247	Case No.:82/20/82- ALC4/2015	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01665/AM16/	RLA File :03/95/040/00750/AM16/	Lic.No/Date:0310801522 04.01.2016	Defer Date:07.09.2016
	Decision : Deferred.			

248	Case No.:83/20/82-	Party Name:YASHO	Meet No/Date:9/82-	Status:Deferred
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	ALC4/2015	INDUSTRIES PVT.LTD.	ALC4/2016 10.08.2016	
	HQ File :01/82/050/01666/AM16/	RLA File :03/95/040/00749/AM16/	Lic.No/Date:0310801521 04.01.2016	Defer Date:07.09.2016
	Decision : Deferred.			

249	Case No.:105/20/82- ALC4/2015	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01688/AM16/	RLA File :34/24/040/00252/AM16/	Lic.No/Date:3410041782 05.01.2016	Defer Date:07.09.2016
	Decision : Deferred.			

250	Case No.:78/20/82- ALC4/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01661/AM16/	RLA File :03/95/040/00652/AM16/	Lic.No/Date:0310801554 05.01.2016	Defer Date:07.09.2016
	Decision : Deferred.			

251	Case No.:26/20/82- ALC4/2015	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01609/AM16/	RLA File :03/94/040/00802/AM16/	Lic.No/Date:0310801601 06.01.2016	Defer Date:07.09.2016
	Decision : Deferred.			

252	Case No.:7/1/82-ALC1/2016	Party Name:PRIVI ORGANICS LTD	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01781/AM16/	RLA File :03/95/040/00688/AM16/	Lic.No/Date:0310801600 06.01.2016	Defer Date:07.09.2016
	Decision : Deferred.			

253	Case No.:76/20/82- ALC4/2015	Party Name:AIMS IMPEX PVT. LTD	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01659/AM16/	RLA File :03/94/040/00790/AM16/	Lic.No/Date:0310801644 07.01.2016	Defer Date:07.09.2016
	Decision :Deferred.			

254	Case No.:103/20/82- ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01686/AM16/	RLA File :05/23/040/00404/AM16/	Lic.No/Date:0510397232 07.01.2016	Defer Date:07.09.2016
	Decision : Deferred.			

255	Case No.:6/1/82-ALC1/2016	Party Name:MEDISPRAY LABORATORIES PVT. LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File	RLA File	Lic.No/Date:0310801634	Defer

	:01/82/050/01780/AM16/	:03/95/040/00676/AM16/	07.01.2016	Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

256	Case No.: 32/1/82- ALC1/2016	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01806/AM16/	RLA File :05/24/040/00431/AM16/	Lic.No/Date:0510397230 07.01.2016	Defer Date:07.09.2016
	Decision : Deferred.			

257	Case No.: 95/20/82- ALC4/2015	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01678/AM16/	RLA File :05/24/040/00499/AM16/	Lic.No/Date:0510397256 08.01.2016	Defer Date:07.09.2016
	Decision : Information called for from the firm in NC meeting No.07/AM17 dated 07.07.2016 is awaited. The committee accordingly deferred the case.			

258	Case No.: 79/20/82- ALC4/2015	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01662/AM16/	RLA File :03/95/040/00765/AM16/	Lic.No/Date:0310801655 08.01.2016	Defer Date:07.09.2016
	Decision : Deferred.			

259	Case No.: 21/20/82- ALC4/2015	Party Name:SHREE LIFE SCIENCES PVT LTD	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01604/AM16/	RLA File :03/95/040/00762/AM16/	Lic.No/Date:0310801691 11.01.2016	Defer Date:07.09.2016
	Decision : Information called for from the firm in NC meeting No.07/AM17 dated 07.07.2016 is awaited. The committee accordingly deferred the case.			

260	Case No.: 19/1/82- ALC1/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01793/AM16/	RLA File :04/24/040/00214/AM16/	Lic.No/Date:0410161494 11.01.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

261	Case No.: 60/1/82- ALC1/2016	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01834/AM16/	RLA File :03/94/040/00828/AM16/	Lic.No/Date:0310801732 12.01.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

262	Case No.: 61/1/82- ALC1/2016	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
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	HQ File :01/82/050/01835/AM16/	RLA File :03/94/040/00820/AM16/	Lic.No/Date:0310801731 12.01.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

263	Case No.:48/1/82- ALC1/2016	Party Name:INDO AMINES LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01822/AM16/	RLA File :03/94/040/00785/AM16/	Lic.No/Date:0310801728 12.01.2016	Defer Date:07.09.2016
	Decision : Deferred.			

264	Case No.:82/1/82- ALC1/2016	Party Name:PRIVI ORGANICS LTD	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01856/AM16/	RLA File :03/95/040/00690/AM16/	Lic.No/Date:0310801719 12.01.2016	Defer Date:07.09.2016
	Decision : Deferred.			

265	Case No.:62/1/82- ALC1/2016	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01836/AM16/	RLA File :03/94/040/00833/AM16/	Lic.No/Date:0310801811 15.01.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

266	Case No.:66/1/82- ALC1/2016	Party Name:BTL EXPORTS PVT. LTD.,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01840/AM16/	RLA File :03/94/040/00831/AM16/	Lic.No/Date:0310801850 18.01.2016	Defer Date:07.09.2016
	Decision : Deferred.			

267	Case No.:64/1/82- ALC1/2016	Party Name:ETERNIS FINE CHEMICALS LIMITED,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01838/AM16/	RLA File :03/94/040/00840/AM16/	Lic.No/Date:0310801857 18.01.2016	Defer Date:07.09.2016
	Decision : Deferred.			

268	Case No.:79/1/82- ALC1/2016	Party Name:PRIVI ORGANICS LTD	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01853/AM16/	RLA File :03/95/040/00689/AM16/	Lic.No/Date:0310801831 18.01.2016	Defer Date:07.09.2016
	Decision : Deferred.			

269	Case No.:80/1/82- ALC1/2016	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01854/AM16/	RLA File :03/95/040/00771/AM16/	Lic.No/Date:0310801856 18.01.2016	Defer Date:07.09.2016

	Decision :Deferred.		
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270	Case No.:63/1/82-ALC1/2016	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01837/AM16/	RLA File :03/94/040/00846/AM16/	Lic.No/Date:0310801882 19.01.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

271	Case No.:65/1/82-ALC1/2016	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01839/AM16/	RLA File :03/94/040/00857/AM16/	Lic.No/Date:0310801883 19.01.2016	Defer Date:07.09.2016
	Decision :			

272	Case No.:70/7/82-ALC4/2016	Party Name:EYTAN LABS LIMITED	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Approved
	HQ File :01/82/050/00244/AM17/	RLA File :09/24/040/00543/AM16/	Lic.No/Date:0910063146 19.01.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/183/2016-PI(Norms) dated 10.08.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

273	Case No.:59/1/82-ALC1/2016	Party Name:GLOBE TROTTERS PVT LTD	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01833/AM16/	RLA File :03/94/040/00589/AM16/	Lic.No/Date:0310801896 19.01.2016	Defer Date:07.09.2016
	Decision : Information has been called for from the firm in NC meeting No.05 dated 08.06.2016 is awaited. The Committee accordingly deferred the case.			

274	Case No.:114/20/82-ALC4/2015	Party Name:GULBRANDSEN CHEMICALS PVT LTD	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01697/AM16/	RLA File :34/24/040/00263/AM16/	Lic.No/Date:3410041814 19.01.2016	Defer Date:07.09.2016
	Decision : Deferred.			

275	Case No.:77/1/82-ALC1/2016	Party Name:MEDISPRAY LABORATORIES PVT. LTD.	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01851/AM16/	RLA File :03/95/040/00657/AM16/	Lic.No/Date:0310801888 19.01.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

276	Case No.:76/1/82-ALC1/2016	Party Name:TITAN LABORATORIES PVT.	Meet No/Date:9/82-ALC4/2016	Status:Deferred
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		LTD.	10.08.2016	
	HQ File :01/82/050/01850/AM16/	RLA File :03/95/040/00790/AM16/	Lic.No/Date:0310801892 19.01.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

277	Case No.:50/1/82- ALC1/2016	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01824/AM16/	RLA File :03/94/040/00861/AM16/	Lic.No/Date:0310801928 20.01.2016	Defer Date:07.09.2016
	Decision : Deferred.			

278	Case No.:68/1/82- ALC1/2016	Party Name:BTL EXPORTS PVT. LTD.,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01842/AM16/	RLA File :03/94/040/00834/AM16/	Lic.No/Date:0310801927 20.01.2016	Defer Date:07.09.2016
	Decision : Deferred.			

279	Case No.:106/20/82- ALC4/2015	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01689/AM16/	RLA File :05/24/040/00515/AM16/	Lic.No/Date:0510397367 20.01.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

280	Case No.:38/1/82- ALC1/2016	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01812/AM16/	RLA File :03/95/040/00798/AM16/	Lic.No/Date:0310801923 20.01.2016	Defer Date:07.09.2016
	Decision : Deferred.			

281	Case No.:49/1/82- ALC1/2016	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01823/AM16/	RLA File :03/94/040/00869/AM16/	Lic.No/Date:0310801950 21.01.2016	Defer Date:07.09.2016
	Decision : Deferred.			

282	Case No.:47/1/82- ALC1/2016	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01821/AM16/	RLA File :03/94/040/00864/AM16/	Lic.No/Date:0310801994 22.01.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

283	Case No.:67/1/82- ALC1/2016	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File	RLA File	Lic.No/Date:0310802014	Defer

	:01/82/050/01841/AM16/	:03/94/040/00880/AM16/	22.01.2016	Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

284	Case No.: 24/1/82-ALC1/2016	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01798/AM16/	RLA File :04/24/040/00210/AM16/	Lic.No/Date:0410161548 22.01.2016	Defer Date:07.09.2016
	Decision : Information has been called for from the firm in NC meeting No.07/82 dated 07.07.2016 is awaited. The Committee accordingly deferred the case.			

285	Case No.: 83/7/82-ALC4/2016	Party Name:METROCHEM API PVT. LTD.	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Approved
	HQ File :01/82/050/00257/AM17/	RLA File :09/24/040/00610/AM16/	Lic.No/Date:0910063152 22.01.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/557/2015-PI(Norms) dated July 2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

286	Case No.: 81/7/82-ALC4/2016	Party Name:NEULAND LABORATORIES LTD	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Approved
	HQ File :01/82/050/00255/AM17/	RLA File :09/24/040/00621/AM16/	Lic.No/Date:0910063150 22.01.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/147/2016-PI(Norms) dated 25.07.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

287	Case No.: 72/7/82-ALC4/2016	Party Name:OGENE SYSTEMS INDIA LTD.	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00246/AM17/	RLA File :09/24/040/00620/AM16/	Lic.No/Date:0910063151 22.01.2016	Defer Date:07.09.2016
	Decision : Deferred.			

288	Case No.: 71/7/82-ALC4/2016	Party Name:SATYA DEEPHTA PHARMACEUTICALS LTD	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Approved
	HQ File :01/82/050/00245/AM17/	RLA File :09/24/040/00626/AM16/	Lic.No/Date:0910063149 22.01.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/135/2016-PI(Norms) dated 25.07.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

289	Case No.: 97/20/82-ALC4/2015	Party Name:SHREE BANKEY BEHARI LAL AROMATICS	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
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	HQ File :01/82/050/01680/AM16/	RLA File :05/24/040/00522/AM16/	Lic.No/Date:0510397405 22.01.2016	Defer Date:07.09.2016
	Decision : Deferred.			

290	Case No.:96/20/82- ALC4/2015	Party Name:WEST BENGAL CHEMICAL INDUSTRIES LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01679/AM16/	RLA File :02/24/040/00178/AM16/	Lic.No/Date:0210206458 22.01.2016	Defer Date:07.09.2016
	Decision : Deferred.			

291	Case No.:51/1/82- ALC1/2016	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01825/AM16/	RLA File :03/94/040/00877/AM16/	Lic.No/Date:0310802029 25.01.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

292	Case No.:52/1/82- ALC1/2016	Party Name:INDO AMINES LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01826/AM16/	RLA File :03/94/040/00888/AM16/	Lic.No/Date:0310802024 25.01.2016	Defer Date:07.09.2016
	Decision : Deferred.			

293	Case No.:89/7/82- ALC4/2016	Party Name:GLAND PHARMA LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00263/AM17/	RLA File :09/24/040/00623/AM16/	Lic.No/Date:0910063196 29.01.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

294	Case No.:88/7/82- ALC4/2016	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00262/AM17/	RLA File :09/24/040/00304/AM16/	Lic.No/Date:0910063190 29.01.2016	Defer Date:07.09.2016
	Decision : Deferred.			

295	Case No.:86/7/82-ALC4/2016	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status: Approved
	HQ File :01/82/050/00260/AM17/	RLA File :09/24/040/00633/AM16/	Lic.No/Date:0910063191 29.01.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/139/2016-PI(Norms) dated 02.08.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

296	Case No.:27/1/82- ALC1/2016	Party Name:BODAL CHEMICALS LTD	Meet No/Date:9/82- ALC4/2016	Status:Deferred
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			10.08.2016	
	HQ File :01/82/050/01801/AM16/	RLA File :08/24/040/00325/AM16/	Lic.No/Date:0810137105 01.02.2016	Defer Date:07.09.2016
	Decision : Deferred.			

297	Case No.:44/1/82- ALC1/2016	Party Name:ELPPE CHEMICALS PRIVATE LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01818/AM16/	RLA File :03/94/040/00886/AM16/	Lic.No/Date:0310802172 02.02.2016	Defer Date:07.09.2016
	Decision : Deferred.			

298	Case No.:40/1/82- ALC1/2016	Party Name:MAGNOLIA LIMITED.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01814/AM16/	RLA File :03/95/040/01074/AM15/	Lic.No/Date:0310802175 02.02.2016	Defer Date:07.09.2016
	Decision : Deferred.			

299	Case No.:19/21/82- ALC4/2015	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status: Approved
	HQ File :01/82/050/01724/AM16/	RLA File :31/83/040/00153/AM16/	Lic.No/Date:3110065906 03.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.03/82 dated 08.05.2014, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

300	Case No.:3/5/82-ALC4/2016	Party Name:PCL OIL & SOLVENTS LTD.,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00162/AM17/	RLA File :05/24/040/00537/AM16/	Lic.No/Date:0510397479 03.02.2016	Defer Date:07.09.2016
	Decision : Deferred.			

301	Case No.:35/1/82- ALC1/2016	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01809/AM16/	RLA File :31/82/040/00270/AM16/	Lic.No/Date:3110065907 04.02.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

302	Case No.:37/1/82- ALC1/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01811/AM16/	RLA File :03/95/040/00639/AM16/	Lic.No/Date:0310802231 04.02.2016	Defer Date:07.09.2016
	Decision : Deferred.			

303	Case No.:43/1/82- ALC1/2016	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:9/82- ALC4/2016	Status:Deferred
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			10.08.2016	
	HQ File :01/82/050/01817/AM16/	RLA File :03/94/040/00882/AM16/	Lic.No/Date:0310802261 05.02.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

304	Case No.:58/1/82- ALC1/2016	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01832/AM16/	RLA File :03/95/040/00819/AM16/	Lic.No/Date:0310802266 05.02.2016	Defer Date:07.09.2016
	Decision : Deferred.			

305	Case No.:69/1/82- ALC1/2016	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01843/AM16/	RLA File :03/94/040/00922/AM16/	Lic.No/Date:0310802291 08.02.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

306	Case No.:74/1/82- ALC1/2016	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01848/AM16/	RLA File :03/94/040/00810/AM16/	Lic.No/Date:0310802333 08.02.2016	Defer Date:07.09.2016
	Decision : Deferred.			

307	Case No.:39/1/82- ALC1/2016	Party Name:PERFECT VITAMINS PVT.LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01813/AM16/	RLA File :03/95/040/00847/AM16/	Lic.No/Date:0310802292 08.02.2016	Defer Date:07.09.2016
	Decision : Deferred.			

308	Case No.:60/7/82-ALC4/2016	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status: Approved
	HQ File :01/82/050/00234/AM17/	RLA File :09/24/040/00643/AM16/	Lic.No/Date:0910063227 08.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/146/2016-PI(Norms) dated 25th July 2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

309	Case No.:45/1/82- ALC1/2016	Party Name:KAIRAV CHEMOFARBE INDUSTRIES LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01819/AM16/	RLA File :03/94/040/00859/AM16/	Lic.No/Date:0310802380 09.02.2016	Defer Date:07.09.2016
	Decision : Deferred.			

310	Case No.:114/7/82-	Party Name:VENUS	Meet No/Date:9/82-	Status:Deferred
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	ALC4/2016	REMEDIES LTD.,	ALC4/2016 10.08.2016	
	HQ File :01/82/050/00288/AM17/	RLA File :22/24/040/00101/AM16/	Lic.No/Date:2210015410 09.02.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

311	Case No.:20/21/82- ALC4/2015	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status: Approved
	HQ File :01/82/050/01725/AM16/	RLA File :31/83/040/00155/AM16/	Lic.No/Date:3110065933 10.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/19/2016-PI(Norms) dated June 2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

312	Case No.:70/1/82- ALC1/2016	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01844/AM16/	RLA File :03/94/040/00935/AM16/	Lic.No/Date:0310802452 10.02.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

313	Case No.:79/7/82-ALC4/2016	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00253/AM17/	RLA File :09/24/040/00586/AM16/	Lic.No/Date:0910063240 10.02.2016	Defer Date:07.09.2016
	Decision : The Committee decided to call for information based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/138/2016-PI(Norms) dated 02.08.2016 , uploaded at the end of these minutes and deferred the case.			

314	Case No.:41/1/82- ALC1/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01815/AM16/	RLA File :03/95/040/00826/AM16/	Lic.No/Date:0310802395 10.02.2016	Defer Date:07.09.2016
	Decision : Deferred.			

315	Case No.:78/1/82- ALC1/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01852/AM16/	RLA File :03/95/040/00752/AM16/	Lic.No/Date:0310802451 10.02.2016	Defer Date:07.09.2016
	Decision : Deferred.			

316	Case No.:77/7/82- ALC4/2016	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00251/AM17/	RLA File :09/24/040/00664/AM16/	Lic.No/Date:0910063251 11.02.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

317	Case No.: 80/7/82- ALC4/2016	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00254/AM17/	RLA File :09/24/040/00646/AM16/	Lic.No/Date:0910063250 11.02.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

318	Case No.: 2/7/82- ALC4/2016	Party Name:COVALENT LABORATORIES PRIVATE LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00176/AM17/	RLA File :09/24/040/00647/AM16/	Lic.No/Date:0910063256 12.02.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

319	Case No.: 90/7/82- ALC4/2016	Party Name:COVALENT LABORATORIES PRIVATE LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status: Approved
	HQ File :01/82/050/00 AM17/	RLA File :09/24/040/00653/AM16/	Lic.No/Date:0910063257 12.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/184/2016-PI(Norms) dated 10 th August 2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

320	Case No.: 73/1/82- ALC1/2016	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01847/AM16/	RLA File :03/94/040/00953/AM16/	Lic.No/Date:0310802552 12.02.2016	Defer Date:07.09.2016
	Decision : Deferred.			

321	Case No.: 26/1/82- ALC1/2016	Party Name:UMA ENTERPRISE	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01800/AM16/	RLA File :08/24/040/00396/AM16/	Lic.No/Date:0810137202 15.02.2016	Defer Date:07.09.2016
	Decision : Deferred.			

322	Case No.: 84/7/82- ALC4/2016	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00258/AM17/	RLA File :09/24/040/00663/AM16/	Lic.No/Date:0910063276 16.02.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

323	Case No.: 56/1/82- ALC1/2016	Party Name:ZIM LABORATORIES LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01830/AM16/	RLA File :03/95/040/00887/AM16/	Lic.No/Date:0310802649 16.02.2016	Defer Date:07.09.2016

	Decision : Deferred for want of comments from DoP.		
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324	Case No.:17/1/82-ALC1/2016	Party Name:ARJUN CHEMICALS PVT. LTD.,	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01791/AM16/	RLA File :04/24/040/00229/AM16/	Lic.No/Date:0410161613 17.02.2016	Defer Date:07.09.2016
	Decision : Deferred.			

325	Case No.:57/1/82-ALC1/2016	Party Name:METROPOLITAN EXIMCHEM PRIVATE LTD.	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01831/AM16/	RLA File :03/95/040/00895/AM16/	Lic.No/Date:0310802676 17.02.2016	Defer Date:07.09.2016
	Decision : Deferred.			

326	Case No.:63/7/82-ALC4/2016	Party Name:NIFTY LABS PVT LTD.,	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Approved
	HQ File :01/82/050/00237/AM17/	RLA File :09/24/040/00660/AM16/	Lic.No/Date:0910063291 17.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/144/2016-PI(Norms) dated July 2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

327	Case No.:64/7/82-ALC4/2016	Party Name:NIFTY LABS PVT LTD.,	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Approved
	HQ File :01/82/050/00238/AM17/	RLA File :09/24/040/00658/AM16/	Lic.No/Date:0910063293 17.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/144/2016-PI(Norms) dated July 2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

328	Case No.:65/7/82-ALC4/2016	Party Name:NIFTY LABS PVT LTD.,	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Approved
	HQ File :01/82/050/00239/AM17/	RLA File :09/24/040/00661/AM16/	Lic.No/Date:0910063292 17.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/144/2016-PI(Norms) dated July 2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

329	Case No.:85/7/82-ALC4/2016	Party Name:NIFTY LABS PVT LTD.,	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Approved
	HQ File :01/82/050/00259/AM17/	RLA File :09/24/040/00659/AM16/	Lic.No/Date:0910063294 17.02.2016	Defer Date:

	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/144/2016-PI(Norms) dated July 2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.		
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330	Case No.: 73/7/82-ALC4/2016	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status: Approved
	HQ File :01/82/050/00247/AM17/	RLA File :09/24/040/00671/AM16/	Lic.No/Date:0910063289 17.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/139/2016-PI(Norms) dated 02.08.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

331	Case No.: 56/1/83-ALC1/2016	Party Name:ORCH LABORATORIES INDIA PVT LTD	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status: Case Added
	HQ File :01/83/050/00905/AM16/	RLA File :09/24/040/00692/AM16/	Lic.No/Date:0910063297 19.02.2016	Defer Date:
	Decision : Deferred for want of comments from DoP.			

332	Case No.: 87/7/82-ALC4/2016	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status: Deferred
	HQ File :01/82/050/00261/AM17/	RLA File :09/24/040/00696/AM16/	Lic.No/Date:0910063310 22.02.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

333	Case No.: 56/7/82-ALC4/2016	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status: Approved
	HQ File :01/82/050/00230/AM17/	RLA File :09/24/040/00677/AM16/	Lic.No/Date:0910063309 22.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/146/2016-PI(Norms) dated 25 th July 2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

334	Case No.: 68/7/82-ALC4/2016	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status: Approved
	HQ File :01/82/050/00242/AM17/	RLA File :09/24/040/00683/AM16/	Lic.No/Date:0910063308 22.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/146/2016-PI(Norms) dated July 2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

335	Case No.: 78/7/82-	Party Name:VIVIMED	Meet No/Date:9/82-	Status: Deferred
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	ALC4/2016	LABS LIMITED	ALC4/2016 10.08.2016	
	HQ File :01/82/050/00252/AM17/	RLA File :09/24/040/00592/AM16/	Lic.No/Date:0910063303 22.02.2016	Defer Date:07.09.2016
	Decision : Deferred.			

336	Case No.:97/7/82- ALC4/2016	Party Name:SRINI PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status: Approved
	HQ File :01/82/050/00271/AM17/	RLA File :09/24/040/00694/AM16/	Lic.No/Date:0910063328 26.02.2016	Defer Date:07.09.2016
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/148/2016-PI(Norms) dated 25 th July 2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

337	Case No.:116/7/82- ALC4/2016	Party Name:THEON PHARMACEUTICALS LTD.,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00290/AM17/	RLA File :22/24/040/00111/AM16/	Lic.No/Date:2210015421 26.02.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

338	Case No.:12/7/82- ALC4/2016	Party Name:MEDICLONE BIO-TECH PRIVATE LTD.,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00186/AM17/	RLA File :04/24/040/00250/AM16/	Lic.No/Date:0410161677 01.03.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DBT.			

339	Case No.:18/1/82- ALC1/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01792/AM16/	RLA File :04/24/040/00248/AM16/	Lic.No/Date:0410161671 01.03.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

340	Case No.:20/1/82- ALC1/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01794/AM16/	RLA File :04/24/040/00247/AM16/	Lic.No/Date:0410161672 01.03.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

341	Case No.:21/1/82- ALC1/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01795/AM16/	RLA File :04/24/040/00246/AM16/	Lic.No/Date:0410161670 01.03.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

342	Case No.: 67/7/82- ALC4/2016	Party Name:BIOLOGICAL E LTD	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00241/AM17/	RLA File :09/24/040/00714/AM16/	Lic.No/Date:0910063353 03.03.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DBT.			

343	Case No.: 82/7/82- ALC4/2016	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00256/AM17/	RLA File :09/24/040/00721/AM16/	Lic.No/Date:0910063357 03.03.2016	Defer Date:07.09.2016
	Decision : The Committee decided to call for information based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/138/2016-PI(Norms) dated 02.08.2016 , uploaded at the end of these minutes and deferred the case.			

344	Case No.: 119/7/82- ALC4/2016	Party Name:THEON PHARMACEUTICALS LTD.,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00293/AM17/	RLA File :22/24/040/00121/AM16/	Lic.No/Date:2210015426 04.03.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

345	Case No.: 118/7/82- ALC4/2016	Party Name:CHIOS PHARMA	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00292/AM17/	RLA File :22/24/040/00114/AM16/	Lic.No/Date:2210015440 09.03.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

346	Case No.: 120/7/82- ALC4/2016	Party Name:CHIOS PHARMA	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00294/AM17/	RLA File :22/24/040/00113/AM16/	Lic.No/Date:2210015441 09.03.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

347	Case No.: 59/7/82- ALC4/2016	Party Name:RUCHI SOYA INDUSTRIES LTD	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00233/AM17/	RLA File :56/24/040/00054/AM16/	Lic.No/Date:5610004864 11.03.2016	Defer Date:07.09.2016
	Decision : Deferred.			

348	Case No.: 24/2/82- ALC4/2016	Party Name:SCOPE CHEMICALS PRIVATE LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00024/AM17/	RLA File :03/95/040/00955/AM16/	Lic.No/Date:0310803229 11.03.2016	Defer Date:27.07.2016
	Decision : Deferred.			

349	Case No.: 100/7/82-	Party Name:CATAPHARMA	Meet No/Date:9/82-	Status:Deferred
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	ALC4/2016	CHEMICALS PVT. LTD.,	ALC4/2016 10.08.2016	
	HQ File :01/82/050/00274/AM17/	RLA File :31/83/040/00174/AM16/	Lic.No/Date:3110066051 14.03.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

350	Case No.:13/1/82-ALC1/2016	Party Name:ONEIRO CHEMICALS LTD	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status: Deferred
	HQ File :01/82/050/01787/AM16/	RLA File :34/24/040/00286/AM16/	Lic.No/Date:3410041972 14.03.2016	Defer Date: 28.09.2016
	Decision : Deferred.			

351	Case No.:15/1/82-ALC1/2016	Party Name:COVALENT LABORATORIES PRIVATE LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01789/AM16/	RLA File :09/24/040/00713/AM16/	Lic.No/Date:0910063416 15.03.2016	Defer Date:07.09.2016
	Decision : The Committee decided to send copy of application to DoP.			

352	Case No.:14/1/82-ALC1/2016	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01788/AM16/	RLA File :09/24/040/00716/AM16/	Lic.No/Date:0910063414 15.03.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

353	Case No.:110/7/82-ALC4/2016	Party Name:TIDE INDUSTRIES	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00284/AM17/	RLA File :34/24/040/00338/AM16/	Lic.No/Date:3410041981 16.03.2016	Defer Date:07.09.2016
	Decision : Deferred.			

354	Case No.:107/7/82-ALC4/2016	Party Name:ASTRAL STERITECH PVT. LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00281/AM17/	RLA File :34/24/040/00345/AM16/	Lic.No/Date:3410041995 21.03.2016	Defer Date:07.09.2016
	Decision : Deferred.			

355	Case No.:109/7/82-ALC4/2016	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00283/AM17/	RLA File :34/24/040/00336/AM16/	Lic.No/Date:3410041989 21.03.2016	Defer Date:10.07.2016
	Decision : Deferred.			

356	Case No.:111/7/82-ALC4/2016	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File	RLA File	Lic.No/Date:3410041992	Defer

	:01/82/050/00285/AM17/	:34/24/040/00346/AM16/	21.03.2016	Date:07.09.2016
	Decision : Deferred.			

357	Case No.:122/7/82- ALC4/2016	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00296/AM17/	RLA File :03/94/040/01019/AM16/	Lic.No/Date:0310803499 22.03.2016	Defer Date:07.09.2016
	Decision : Deferred.			

358	Case No.:48/4/82- ALC4/2016	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00111/AM17/	RLA File :03/94/040/01067/AM16/	Lic.No/Date:0310803525 23.03.2016	Defer Date:07.09.2016
	Decision : Deferred.			

359	Case No.:57/7/82- ALC4/2016	Party Name:CHIOS PHARMA	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00231/AM17/	RLA File :22/24/040/00125/AM16/	Lic.No/Date:2210015455 23.03.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

360	Case No.:61/7/82- ALC4/2016	Party Name:CHIOS PHARMA	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00235/AM17/	RLA File :22/24/040/00127/AM16/	Lic.No/Date:2210015457 23.03.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

361	Case No.:62/7/82- ALC4/2016	Party Name:CHIOS PHARMA	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00236/AM17/	RLA File :22/24/040/00128/AM16/	Lic.No/Date:2210015456 23.03.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

362	Case No.:85/1/82- ALC1/2016	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/01859/AM16/	RLA File :09/24/040/00730/AM16/	Lic.No/Date:0910063440 23.03.2016	Defer Date:07.09.2016
	Decision : The Committee decided to send copy of application to DoP.			

363	Case No.:108/7/82- ALC4/2016	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status: Deferred
	HQ File :01/82/050/00282/AM17/	RLA File :05/23/040/00518/AM16/	Lic.No/Date:0510398017 23.03.2016	Defer Date: 28.09.2016
	Decision : Deferred.			

364	Case No.:3/7/82-ALC4/2016	Party Name:DHANUKA LABORATORIES LTD.	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00177/AM17/	RLA File :05/23/040/00551/AM16/	Lic.No/Date:0510398033 28.03.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

365	Case No.:5/7/82-ALC4/2016	Party Name:CADILA PHARMACEUTICALS LTD.	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00179/AM17/	RLA File :08/24/040/00466/AM16/	Lic.No/Date:0810137553 30.03.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

366	Case No.:95/7/82-ALC4/2016	Party Name:IND-SWIFT LABORATORIES LTD.,	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Approved
	HQ File :01/82/050/00269/AM17/	RLA File :22/24/040/00132/AM16/	Lic.No/Date:2210015462 30.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/176/2016-PI(Norms) dated 08.08.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

367	Case No.:39/7/82-ALC4/2016	Party Name:POSY PHARMACHEM PVT. LTD.	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00213/AM17/	RLA File :08/24/040/00426/AM16/	Lic.No/Date:0810137551 30.03.2016	Defer Date:07.09.2016
	Decision : The Committee decided to call for information based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/142/2016-PI(Norms) dated 08.08.2016 , uploaded at the end of these minutes and deferred the case.			

368	Case No.:58/7/82-ALC4/2016	Party Name:VENUS REMEDIES LTD.,	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00232/AM17/	RLA File :22/24/040/00133/AM16/	Lic.No/Date:2210015463 31.03.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

369	Case No.:138/7/82-ALC4/2016	Party Name:ALTA LABORATORIES LTD.	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00312/AM17/	RLA File :03/94/040/01112/AM16/	Lic.No/Date:0310803707 01.04.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

370	Case No.:103/7/82-ALC4/2016	Party Name:JUBILANT GENERICS LTD	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00277/AM17/	RLA File :05/23/040/00555/AM16/	Lic.No/Date:0510398126 01.04.2016	Defer Date:07.09.2016

	Decision : Deferred.		
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371	Case No.:104/7/82-ALC4/2016	Party Name:JUBILANT GENERICS LTD	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00278/AM17/	RLA File :05/23/040/00556/AM16/	Lic.No/Date:0510398125 01.04.2016	Defer Date:07.09.2016
	Decision : Deferred.			

372	Case No.:121/7/82-ALC4/2016	Party Name:VARUN MEDIMPEX INC.	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00295/AM17/	RLA File :05/24/040/00632/AM16/	Lic.No/Date:0510398119 01.04.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

373	Case No.:4/7/82-ALC4/2016	Party Name:CADILA PHARMACEUTICALS LTD.	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00178/AM17/	RLA File :08/24/040/00001/AM17/	Lic.No/Date:0810137612 05.04.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

374	Case No.:6/7/82-ALC4/2016	Party Name:CADILA PHARMACEUTICALS LTD.	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00180/AM17/	RLA File :08/24/040/00470/AM16/	Lic.No/Date:0810137611 05.04.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

375	Case No.:24/7/82-ALC4/2016	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00198/AM17/	RLA File :31/83/040/00186/AM16/	Lic.No/Date:3110066111 05.04.2016	Defer Date:07.09.2016
	Decision : Deferred.			

376	Case No.:38/7/82-ALC4/2016	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00212/AM17/	RLA File :05/23/040/00571/AM16/	Lic.No/Date:0510398134 05.04.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

377	Case No.:105/7/82-ALC4/2016	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00279/AM17/	RLA File :05/23/040/00573/AM16/	Lic.No/Date:0510398133 05.04.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

378	Case No.:106/7/82-	Party Name:JODAS	Meet No/Date:9/82-	Status:Deferred
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	ALC4/2016	EXPOIM PVT.LTD.,	ALC4/2016 10.08.2016	
	HQ File :01/82/050/00280/AM17/	RLA File :05/23/040/00570/AM16/	Lic.No/Date:0510398132 05.04.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

379	Case No.:123/7/82- ALC4/2016	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00297/AM17/	RLA File :03/94/040/01038/AM16/	Lic.No/Date:0310803819 06.04.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

380	Case No.:42/7/82- ALC4/2016	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00216/AM17/	RLA File :34/24/040/00325/AM16/	Lic.No/Date:3410042036 07.04.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

381	Case No.:43/7/82- ALC4/2016	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00217/AM17/	RLA File :34/24/040/00355/AM16/	Lic.No/Date:3410042037 07.04.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

382	Case No.:150/7/82- ALC4/2016	Party Name:CLARIANT INDIA LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00324/AM17/	RLA File :03/94/040/00003/AM17/	Lic.No/Date:0310803875 11.04.2016	Defer Date:07.09.2016
	Decision : Deferred.			

383	Case No.:151/7/82- ALC4/2016	Party Name:CLARIANT INDIA LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00325/AM17/	RLA File :03/94/040/00002/AM17/	Lic.No/Date:0310803873 11.04.2016	Defer Date:07.09.2016
	Decision : Deferred.			

384	Case No.:52/7/82- ALC4/2016	Party Name:FINE CURE PHARMACEUTICALS LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00226/AM17/	RLA File :08/24/040/00460/AM16/	Lic.No/Date:0810137652 11.04.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

385	Case No.:45/7/82- ALC4/2016	Party Name:ASTRAL STERITECH PVT. LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File	RLA File	Lic.No/Date:3410042064	Defer

	:01/82/050/00219/AM17/	:34/24/040/00009/AM17/	13.04.2016	Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

386	Case No.: 50/7/82- ALC4/2016	Party Name:BODAL CHEMICALS LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00224/AM17/	RLA File :08/24/040/00005/AM17/	Lic.No/Date:0810137692 18.04.2016	Defer Date:07.09.2016
	Decision : Deferred.			

387	Case No.: 10/7/82- ALC4/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00184/AM17/	RLA File :04/24/040/00002/AM17/	Lic.No/Date:0410161814 18.04.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

388	Case No.: 11/7/82- ALC4/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00185/AM17/	RLA File :04/24/040/00003/AM17/	Lic.No/Date:0410161815 18.04.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

389	Case No.: 13/7/82- ALC4/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00187/AM17/	RLA File :04/24/040/00004/AM17/	Lic.No/Date:0410161816 18.04.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

390	Case No.: 98/7/82- ALC4/2016	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00272/AM17/	RLA File :08/24/040/00015/AM17/	Lic.No/Date:0810137712 21.04.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

391	Case No.: 35/7/82- ALC4/2016	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Approved
	HQ File :01/82/050/00209/AM17/	RLA File :05/24/040/00016/AM17/	Lic.No/Date:0510398257 21.04.2016	Defer Date:07.09.2016
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/141/2016-PI(Norms) dated 25 th July 2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

392	Case No.: 33/7/82- ALC4/2016	Party Name:DHANUKA LABORATORIES LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
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	HQ File :01/82/050/00207/AM17/	RLA File :05/23/040/00018/AM17/	Lic.No/Date:0510398279 22.04.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

393	Case No.:29/7/82-ALC4/2016	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00203/AM17/	RLA File :05/24/040/00028/AM17/	Lic.No/Date:0510398295 25.04.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

394	Case No.:31/7/82-ALC4/2016	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status: Deferred
	HQ File :01/82/050/00205/AM17/	RLA File :05/24/040/00030/AM17/	Lic.No/Date:0510398296 25.04.2016	Defer Date: 28.09.2016
	Decision : Deferred.			

395	Case No.:15/7/82-ALC4/2016	Party Name:SUPREET CHEMICALS PVT.LTD.	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status: Deferred
	HQ File :01/82/050/00189/AM17/	RLA File :52/24/040/00006/AM17/	Lic.No/Date:5210041869 25.04.2016	Defer Date: 07.09.2016
	Decision : Deferred.			

396	Case No.:99/7/82-ALC4/2016	Party Name:SUPREET CHEMICALS PVT.LTD.	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status: Approved
	HQ File :01/82/050/00273/AM17/	RLA File :52/24/040/00007/AM17/	Lic.No/Date:5210041868 25.04.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.08/82 dated 11.07.2013, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

397	Case No.:125/7/82-ALC4/2016	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00299/AM17/	RLA File :03/95/040/00061/AM17/	Lic.No/Date:0310804144 25.04.2016	Defer Date:07.09.2016
	Decision : Deferred.			

398	Case No.:126/7/82-ALC4/2016	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00300/AM17/	RLA File :03/95/040/00064/AM17/	Lic.No/Date:0310804154 25.04.2016	Defer Date:07.09.2016
	Decision : Deferred.			

399	Case No.:145/7/82-ALC4/2016	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
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	HQ File :01/82/050/00319/AM17/	RLA File :03/94/040/00072/AM17/	Lic.No/Date:0310804202 26.04.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

400	Case No.:144/7/82- ALC4/2016	Party Name:GOLD STAR CHEMICALS PVT.LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00318/AM17/	RLA File :03/94/040/01042/AM16/	Lic.No/Date:0310804172 26.04.2016	Defer Date:07.09.2016
	Decision : Deferred.			

401	Case No.:148/7/82- ALC4/2016	Party Name:HEMA DYE CHEM PVT. LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00322/AM17/	RLA File :03/94/040/00055/AM17/	Lic.No/Date:0310804211 26.04.2016	Defer Date:07.09.2016
	Decision : Deferred.			

402	Case No.:127/7/82- ALC4/2016	Party Name:METROPOLITAN EXIMCHEM PRIVATE LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00301/AM17/	RLA File :03/95/040/00048/AM17/	Lic.No/Date:0310804183 26.04.2016	Defer Date:07.09.2016
	Decision : Deferred.			

403	Case No.:128/7/82- ALC4/2016	Party Name:METROPOLITAN EXIMCHEM PRIVATE LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00302/AM17/	RLA File :03/95/040/00049/AM17/	Lic.No/Date:0310804184 26.04.2016	Defer Date:07.09.2016
	Decision : Deferred.			

404	Case No.:32/7/82- ALC4/2016	Party Name:HELLO PAINTS (P) LTD	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00206/AM17/	RLA File :05/23/040/00036/AM17/	Lic.No/Date:0510398321 27.04.2016	Defer Date:07.09.2016
	Decision : Deferred.			

405	Case No.:130/7/82- ALC4/2016	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00304/AM17/	RLA File :03/95/040/00068/AM17/	Lic.No/Date:0310804238 27.04.2016	Defer Date:07.09.2016
	Decision : Deferred.			

406	Case No.:146/7/82- ALC4/2016	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
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	HQ File :01/82/050/00320/AM17/	RLA File :03/94/040/00012/AM17/	Lic.No/Date:0310804283 29.04.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

407	Case No.: 147/7/82- ALC4/2016	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00321/AM17/	RLA File :03/94/040/00063/AM17/	Lic.No/Date:0310804284 29.04.2016	Defer Date:07.09.2016
	Decision : Deferred.			

408	Case No.: 143/7/82- ALC4/2016	Party Name:GLENMARK PHARMACEUTICALS LTD.,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00317/AM17/	RLA File :03/94/040/00064/AM17/	Lic.No/Date:0310804295 29.04.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

409	Case No.: 36/7/82- ALC4/2016	Party Name:IND-SWIFT LABORATORIES LTD.,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status: Approved
	HQ File :01/82/050/00210/AM17/	RLA File :22/24/040/00004/AM17/	Lic.No/Date:2210015474 29.04.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/176/2016-PI(Norms) dated 08.08.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

410	Case No.: 142/7/82- ALC4/2016	Party Name:KOPRAN RESEARCH LABORATORIES LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00316/AM17/	RLA File :03/94/040/01101/AM16/	Lic.No/Date:0310804342 02.05.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

411	Case No.: 129/7/82- ALC4/2016	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00303/AM17/	RLA File :03/95/040/00004/AM17/	Lic.No/Date:0310804339 02.05.2016	Defer Date:07.09.2016
	Decision : Deferred.			

412	Case No.: 14/7/82- ALC4/2016	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00188/AM17/	RLA File :08/24/040/00035/AM17/	Lic.No/Date:0810137832 03.05.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

413	Case No.: 75/7/82- ALC4/2016	Party Name:ALKALOIDS CORPORATION	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
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	HQ File :01/82/050/00249/AM17/	RLA File :02/24/040/00016/AM17/	Lic.No/Date:0210206661 04.05.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

414	Case No.: 21/7/82- ALC4/2016	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00195/AM17/	RLA File :08/24/040/00049/AM17/	Lic.No/Date:0810137835 04.05.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

415	Case No.: 46/7/82-ALC4/2016	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status: Approved
	HQ File :01/82/050/00220/AM17/	RLA File :05/24/040/00041/AM17/	Lic.No/Date:0510398375 04.05.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/141/2016-PI(Norms) dated 25 th July 2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

416	Case No.: 49/7/82- ALC4/2016	Party Name:PANACEA BIOTEC LTD.,	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00223/AM17/	RLA File :05/24/040/00009/AM17/	Lic.No/Date:0510398392 05.05.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DBT			

417	Case No.: 8/7/82-ALC4/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00182/AM17/	RLA File :04/24/040/00009/AM17/	Lic.No/Date:0410161871 05.05.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

418	Case No.: 9/7/82-ALC4/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00183/AM17/	RLA File :04/24/040/00010/AM17/	Lic.No/Date:0410161872 05.05.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

419	Case No.: 163/7/82- ALC4/2016	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00337/AM17/	RLA File :03/94/040/00090/AM17/	Lic.No/Date:0310804480 09.05.2016	Defer Date:07.09.2016
	Decision : Deferred.			

420	Case No.: 141/7/82- ALC4/2016	Party Name:BENZO CHEM INDUSTRIES PRIVATE	Meet No/Date:9/82- ALC4/2016	Status:Deferred
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		LIMITED,	10.08.2016	
	HQ File :01/82/050/00315/AM17/	RLA File :03/94/040/00041/AM17/	Lic.No/Date:0310804465 09.05.2016	Defer Date:07.09.2016
	Decision : Deferred.			

421	Case No.:17/7/82- ALC4/2016	Party Name:CONTINENTAL CHEMICALS	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00191/AM17/	RLA File :08/24/040/00045/AM17/	Lic.No/Date:0810137878 09.05.2016	Defer Date:07.09.2016
	Decision : Deferred.			

422	Case No.:18/7/82- ALC4/2016	Party Name:CONTINENTAL CHEMICALS	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00192/AM17/	RLA File :08/24/040/00044/AM17/	Lic.No/Date:0810137877 09.05.2016	Defer Date:07.09.2016
	Decision : Deferred.			

423	Case No.:161/7/82- ALC4/2016	Party Name:GITANJALI CHEMICALS PVT LTD	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00335/AM17/	RLA File :03/94/040/00026/AM17/	Lic.No/Date:0310804504 09.05.2016	Defer Date:07.09.2016
	Decision : Deferred.			

424	Case No.:51/7/82- ALC4/2016	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00225/AM17/	RLA File :05/23/040/00539/AM16/	Lic.No/Date:0510398432 09.05.2016	Defer Date:07.09.2016
	Decision : Deferred.			

425	Case No.:159/7/82- ALC4/2016	Party Name:BLUE CIRCLE ORGANICS PVT. LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00333/AM17/	RLA File :03/94/040/00061/AM17/	Lic.No/Date:0310804534 10.05.2016	Defer Date:07.09.2016
	Decision : Deferred.			

426	Case No.:160/7/82- ALC4/2016	Party Name:BLUE CIRCLE ORGANICS PVT. LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00334/AM17/	RLA File :03/94/040/00036/AM17/	Lic.No/Date:0310804533 10.05.2016	Defer Date:07.09.2016
	Decision : Deferred.			

427	Case No.:76/7/82- ALC4/2016	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00250/AM17/	RLA File :05/23/040/00031/AM17/	Lic.No/Date:0510398443 10.05.2016	Defer Date:07.09.2016

	Decision : The Committee decided to call for information based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/200/2016-PI(Norms) dated 10.08.2016, uploaded at the end of these minutes and deferred the case.		
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428	Case No.: 47/7/82-ALC4/2016	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status: Deferred
	HQ File :01/82/050/00221/AM17/	RLA File :05/24/040/00053/AM17/	Lic.No/Date:0510398448 10.05.2016	Defer Date: 28.09.2016
	Decision : Deferred.			

429	Case No.: 137/7/82-ALC4/2016	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00311/AM17/	RLA File :03/95/040/00763/AM16/	Lic.No/Date:0310804513 10.05.2016	Defer Date:07.09.2016
	Decision : Deferred.			

430	Case No.: 157/7/82-ALC4/2016	Party Name:APEX PHARMA,	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00331/AM17/	RLA File :03/94/040/00122/AM17/	Lic.No/Date:0310804628 12.05.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

431	Case No.: 74/7/82-ALC4/2016	Party Name:KLJ PLASTICIZERS LIMITED	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00248/AM17/	RLA File :05/23/040/00050/AM17/	Lic.No/Date:0510398481 12.05.2016	Defer Date:07.09.2016
	Decision : Deferred.			

432	Case No.: 158/7/82-ALC4/2016	Party Name:KUBO COMBUSTION EFFICIENCY CHEMICALS PVT LTD	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00332/AM17/	RLA File :03/94/040/01064/AM16/	Lic.No/Date:0310804642 12.05.2016	Defer Date:07.09.2016
	Decision : Deferred.			

433	Case No.: 20/7/82-ALC4/2016	Party Name:IND-SWIFT LABORATORIES LTD.,	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status: Approved
	HQ File :01/82/050/00194/AM17/	RLA File :22/24/040/00011/AM17/	Lic.No/Date:2210015481 13.05.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/176/2016-PI(Norms) dated 08.08.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

434	Case No.: 131/7/82-ALC4/2016	Party Name:NEW ALLIANCE DYE-CHEM	Meet No/Date:9/82-ALC4/2016	Status:Deferred
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		PVT. LTD.,	10.08.2016	
	HQ File :01/82/050/00305/AM17/	RLA File :03/95/040/00016/AM17/	Lic.No/Date:0310804666 13.05.2016	Defer Date:07.09.2016
	Decision : Deferred.			

435	Case No.:135/7/82- ALC4/2016	Party Name:UNIMAX CHEMICALS PVT LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status: Approved
	HQ File :01/82/050/00309/AM17/	RLA File :03/95/040/00093/AM17/	Lic.No/Date:0310804670 13.05.2016	Defer Date
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/143/2016-PI(Norms) dated 25 th July 2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

436	Case No.:136/7/82- ALC4/2016	Party Name:ROYAL PHARMA	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status: Approved
	HQ File :01/82/050/00310/AM17/	RLA File :03/95/040/00098/AM17/	Lic.No/Date:0310804724 17.05.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/140/2016-PI(Norms) dated 02.08.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

437	Case No.:54/7/82- ALC4/2016	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00228/AM17/	RLA File :05/23/040/00064/AM17/	Lic.No/Date:0510398544 18.05.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

438	Case No.:55/7/82- ALC4/2016	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00229/AM17/	RLA File :05/23/040/00063/AM17/	Lic.No/Date:0510398543 18.05.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

439	Case No.:53/7/82- ALC4/2016	Party Name:CADILA PHARMACEUTICALS LTD.	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00227/AM17/	RLA File :08/24/040/00069/AM17/	Lic.No/Date:0810137950 19.05.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

440	Case No.:1/5/82-ALC4/2016	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:9/82- ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00160/AM17/	RLA File :09/24/040/00083/AM17/	Lic.No/Date:0910063660 20.05.2016	Defer Date:07.09.2016

	Decision : Deferred for want of comments from DoP.			
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441	Case No.:132/7/82-ALC4/2016	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00306/AM17/	RLA File :03/95/040/00118/AM17/	Lic.No/Date:0310804885 20.05.2016	Defer Date:07.09.2016
	Decision : Deferred.			

442	Case No.:156/7/82-ALC4/2016	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00330/AM17/	RLA File :03/94/040/00147/AM17/	Lic.No/Date:0310804903 23.05.2016	Defer Date:07.09.2016
	Decision :Deferred.			

443	Case No.:139/7/82-ALC4/2016	Party Name:GANGWAL CHEMICALS (P) LTD.	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00313/AM17/	RLA File :03/94/040/00149/AM17/	Lic.No/Date:0310804914 23.05.2016	Defer Date:07.09.2016
	Decision :Deferred.			

444	Case No.:140/7/82-ALC4/2016	Party Name:GANGWAL CHEMICALS (P) LTD.	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00314/AM17/	RLA File :03/94/040/00148/AM17/	Lic.No/Date:0310804913 23.05.2016	Defer Date:07.09.2016
	Decision : Deferred.			

445	Case No.:153/7/82-ALC4/2016	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00327/AM17/	RLA File :03/94/040/00115/AM17/	Lic.No/Date:0310804948 24.05.2016	Defer Date:07.09.2016
	Decision : Deferred.			

446	Case No.:152/7/82-ALC4/2016	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00326/AM17/	RLA File :03/94/040/00152/AM17/	Lic.No/Date:0310804950 24.05.2016	Defer Date:07.09.2016
	Decision : Deferred.			

447	Case No.:134/7/82-ALC4/2016	Party Name:ORBIT LIFE SCIENCE PVT. LTD.	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00308/AM17/	RLA File :03/95/040/00069/AM17/	Lic.No/Date:0310804944 24.05.2016	Defer Date:07.09.2016
	Decision : The Committee decided to call for information based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/145/2016-PI(Norms) dated July 2016 , uploaded at the end of these minutes and deferred the case.			

448	Case No.:3/6/82-ALC4/2016	Party Name:INTAS PHARMACEUTICALS LTD.	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00165/AM17/	RLA File :08/24/040/00086/AM17/	Lic.No/Date:0810138080 02.06.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

449	Case No.:4/6/82-ALC4/2016	Party Name:INTAS PHARMACEUTICALS LTD.	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00166/AM17/	RLA File :08/24/040/00089/AM17/	Lic.No/Date:0810138086 02.06.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

450	Case No.:1/7/82-ALC4/2016	Party Name:NEULAND LABORATORIES LTD	Meet No/Date:9/82-ALC4/2016 10.08.2016	Status:Deferred
	HQ File :01/82/050/00175/AM17/	RLA File :09/24/040/00139/AM17/	Lic.No/Date:0910063809 21.06.2016	Defer Date:07.09.2016
	Decision : Deferred for want of comments from DoP.			

**Manual Agenda of NC Meeting No. 9/82/2017
Scheduled to be held on 10/11.08.2016**

Case No. B- 01 M.No.9/AM-17 Date 10.08.2016	M/s. Coral Drugs Pvt Ltd File No. 01/82/050/01445/AM12 RLA No 05/23/040/00457/AM12 Adv.Auth. No. 0510319267 dated 02.03.2012
Decision: The Committee considered this case for correction/amendment in the description of export product “ Fluticasone Propionate” to “Fluticasone Propionate BP/EP/USP”as per agenda. The Committee decided to amend the description of export product to read as to “Fluticasone Propionate BP/EP/USP”. RA concerned may take further necessary action as per decision of NC.	

Case No. B- 02 M.No.9/AM-17 Date 10.08.2016	M/s. Alembic Pharmaceuticals Ltd File No. 01/82/050/00579/AM15 RLA No 34/24/040/00320/AM14 Adv.Auth. No. 3410039702 dated 01.04.2014
Decision: The Committee considered this case for revision of norms under Para 4.07 of HBP as per agenda. The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals	

forwarded vide O.M. No.35011/497/2015-PI(Norms) dated 23.12.2015, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.

Case No. B- 03
M.No.9/AM-17
Date 10.08.2016

M/s. Alembic Pharmaceuticals Ltd
File No. 01/82/050/00717/AM15
RLA No 34/24/040/00090/AM15
Adv.Auth. No. 3410040353 dated 10.07.2014

Decision: The Committee considered this case for revision of norms under Para 4.07 of HBP as per agenda.

The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/497/2015-PI(Norms) dated 23.12.2015, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.

Case No. B- 04
M.No.9/AM-17
Date 10.08.2016

M/s. Alembic Pharmaceuticals Ltd
File No. 01/82/050/00537/AM16
RLA No 34/24/040/00128/AM15
Adv.Auth. No. 3410040471 dated 21.08.2014

Decision: The Committee considered this case for revision of norms under Para 4.07 of HBP as per agenda.

The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/497/2015-PI(Norms) dated 23.12.2015, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.

Case No. B- 05
M.No.9/AM-17
Date 10.08.2016

M/s. Ipca Laboratories Ltd
File No. 01/82/050/01221/AM12
RLA No 03/94/040/00712/AM12
Adv.Auth. No. 0310665724 dated 17.11.2011

Decision: The Committee considered this case for revision of norms under Para 4.07 of HBP as per agenda.

The Committee decided to revise norms based on the earlier decision taken by NC in its meeting No.54/82 dated 31.03.2009 (case No.B-551), uploaded at the end of these minutes under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.

Case No. B- 06
M.No.9/AM-17
Date 10.08.2016

M/s. Reliance Industries Ltd
File No. 01/82/050/01358/AM15
Adv.Auth. No. 0310792858 dated 13.01.2015
Adv.Auth. No. 0310792860 dated 13.01.2015
Adv.Auth. No. 0310792863 dated 13.01.2015

Decision: The Committee considered this case correction in the norms already ratified as per agenda. The Committee deferred the case.

Case No. B- 07
M.No.9/AM-17
Date 10.08.2016

M/s. Reliance Industries Ltd
File No. 01/82/050/01385/AM16
Adv.Auth. No. 0310799215 dated 06.10.2015

Decision: The Committee considered this case correction in the norms already ratified as per agenda. The Committee deferred the case.

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F. No.35011/630/2014-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 17 June, 2016

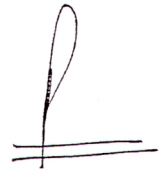
Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of M/s Hetero Drugs Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1048/AM-15/DES-3/919 dated the 26/12/14 vide which application from M/s Hetero Drugs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Perindopril Tert.Butylamine**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Octahydro indole-2-carboxylic acid benzyl ester p-toluene sulphonate salt	1.845kg
2	N-(S)-1-carbethoxybutyl-L-alanine	0.916kg

2. This issues with the approval of competent authority.


(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/525/2014-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the March, 2015

Office Memorandum

Sub: Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s. Ray Chemicals Pvt Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/614/AM15/DES-3/580 dated the 05/09/14 vide which an application from M/s. Ray Chemicals Pvt Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Dothiepin Hcl**. This department has examined the matter and the following comments are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	1 Bromo 3 Chloro Propane	0.92kg/kg
2.	Tetra Hydrofuran	0.50**
3.	Acetone	Not required in process.
4.	Thiophenol	0.65kg/kg

2. This issues with the approval of Director (PI).

(Barnali Khastgir)
Under Secretary to the Government of India
Phone- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

File No. 35011/793/2015-PI-Norms
Government of India
Ministry of Chemicals & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi
Dated: August 3, 2016

OFFICE MEMORANDUM

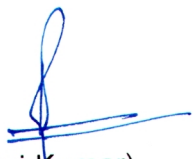
Subject: - Fixation of input output norms under para 4.4.2 of HBP, Vol.I for export of 100% Cotton Bleached Gauze Rolls against import of Bleached Cotton Dressing Gauze Swabs by M/s Bellapremier Happy Hygienecare Pvt. Ltd.

The undersigned is directed to refer to DGFT O.M. No. 01/82/050/01222/AM-16/DES-III /1478 dated the 12/01/2016 on the above mentioned subject. The applicant has not provided any information about the DML granted by the concerned State Drug Controller nor it is registered with Pharmexcil.

2) In view of the foregoing, DGFT may advise the applicant to provide following information so that further action in the matter may be taken: -

- I. Copy of a valid Drug Manufacturing License indicating the unit of presentation and composition of the export product.
- II. Quantities of the export product manufactured by the company during last 3 years along with consumption of Bleached Cotton Dressing Gauze Swabs.

3) This issues with the approval of competent authority.


(Raj Kumar)

Under Secretary to the Government of India
Phone: - 23071162
Email: uspi3-pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri Ratan Lal Meena, FTDO),
Udyog Bhawan, New Delhi

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202, 238, 299

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Case No.:214/3/82-
ALC4/2014

Party Name:EMCURE
PHARMACEUTICALS LTD.

Meet No/Date:3/82-
ALC4/2014
08.05.2014

Status:Case
Approved

HQ File
:01/82/050/00218/AM15/

RLA File
:31/83/040/00224/AM14/

Lic.No/Date:3110062874
03.03.2014

Defer Date:

Decision :In the light of earlier decision taken by NC in its 31/82 meeting date 21.02.2013 , it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:-

407	Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
	Ciprofloxacin HCL Tablets USP 500 MG (Each film coated tablet contains Ciprofloxacin Hydrochloride USP equivalent to Ciprofloxacin 500 mg)	One 500 mg tablet	1.	Ciprofloxacin HCL (Relevant Bulk Drug)	555.0 mg/500 mg Tablets

RA concerned may take further necessary action as per above decision of NC.

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F. No.35011/183/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 10 August, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Eytan Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/244/AM-17/DES-3/271 dated the 8/7/16 vide which application from M/s Eytan Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **4-Amino-2-Oxo Pyrimidinyl Oxathiolane-2-Carboxylic Acide-Iso Propyl Methyl Cyclo Hexyl Ester (Cyclohexyl Ester)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended For 1kg Export
1	Glyoxylic Acid 50%	0.746kg
2	2,5-Dihydroxy 1,4-Dithiane	0.327kg
3	Cytosine	0.434kg
4	Hexamethyl Disilazane	0.708kg
5	Dimethyl Formamide	0.260kg
6	Triethyl Amine	0.670kg
7	Methylene dichloride	1.56kg
8	N-Hexane	2.63kg
9	Cyclohexane	0.790kg

2. This issues with the approval of competent authority.


(Rajkumar)
10.8.16

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

09
285

(270)

F. No.35011/557/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: July, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Metrochem API Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/257/AM-17/DES-3/259 dated the 8/7/16 vide which application from M/s Metrochem API Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Omerazole Pellets 7.5%**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	3,5-Lutidine	0.08484kg
2	Methylene chloride	0.4507kg
3	Methanol	0.2954kg
4	Toluene	0.3394kg
5	Acetic acid	0.11475kg
6	Acetone	0.13635kg
7	Ammonium persulphate	0.12825kg
8	Hydroxyl propyl methyl cellulose (HPMC-EJ)	0.04534kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

09
286

F. No.35011/147/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 25 July, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Neuland Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/255/AM-17/DES-3/227 dated the 6/7/16 vide which application from M/s Neuland Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Levetiracetam**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	(S)+2-aminobutyramide Hcl	0.95kg
2	4-chlorobutyryl chloride	1.05kg
3	Acetonitrile	1.423kg
4	Potassium carbonate	0.838kg
5	Methylene chloride	1.014kg
6	Diisopropyl ether	0.683kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

09
288

F. No.35011/135/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 25 July, 2016

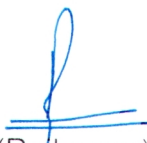
Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Satya Deeptha Pharmaceuticals Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/245/AM-17/DES-3/196 dated the 4/7/16 vide which application from M/s Satya Deeptha Pharmaceuticals Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **(1S,4R)-4-[(2-amino-6-chloro-5-formamido-4-pyrimidinyl) amino]-2-cyclo pentene-1-methanol**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	N-(2-amino-4,6-dichloro-5-pyrimidinyl) formamide	0.764kg
2	(+)-2-azabicyclo [2.2.1] hept-5-en-3-one (vincelactam)	1.298kg
3	D(-) tartaric acid	0.78kg
4	Sodium borohydride	0.226kg
5	Isopropyl alcohol	4.18kg
6	Methanol	4.75kg
7	L(+) tartaric acid	0.519kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO), Udyog Bhawan, New Delhi.

09
295

F. No.35011/139/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 2 August, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Suven Life Sciences Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/260/AM-17/DES-3/206 dated the 4/7/16 vide which application from M/s Suven Life Sciences Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **2-Chloro Thioxanthone (CTX)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	4-chloro thiophenol	1.00kg
2	2-chloro benzonitrile	0.94kg
3	Dimethyl sulfoxide	1.54kg
4	Poly phosphoric acid	3.517kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

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F. No.35011/146/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 25 July, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s RA Chem Pharma Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/234/AM-17/DES-3/222 dated the 6/7/16 vide which application from M/s RA Chem Pharma Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Ractopamine Hcl**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Amino acetonitrile Hcl	1.00kg
2	Nitromethane	0.50kg
3	Methanol	3.36kg
4	Acetone	0.47kg
5	4-(4-hydroxy phenyl)-2-butanone	0.70kg
6	Ethyl acetate	0.41kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

F. No.35011/19/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Encure Pharmaceuticals Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1725/AM-16/DES-3/1904 dated the 30/3/16 vide which application from M/s Encure Pharmaceuticals Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Dexketoprofen Trometamol**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	3-(1-cyanoethyl) benzophenone	1.82kg
2	N-Octyl-D-glucamine	0.36kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/138/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 2 August, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Optimus Drugs (P) Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/253/AM-17/DES-3/201 dated the 4/7/16 vide which application from M/s Optimus Drugs (P) Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Simeprevir**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call following details from the firm viz:-

- 1) Description of import item does not match with the description given in the process detail /chemistry.
The correct description of import item may be given.
- 2) Past production vis-à-vis actual consumption of import inputs duly Certified by Central Excise Authorities may be furnished.

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

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F. No.35011/184/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 10 August, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Covalent Labs (P) Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/264/AM-17/DES-3/245 dated the 8/7/16 vide which application from M/s Covalent Labs (P) Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Cefpodoxime Proxetil**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended For 1kg Export
1	7-ACA	0.8378kg
2	MAEM	0.8378kg
3	Alpha-chloroethyl isopropyl carbonate	0.55kg
4	1,1,3,3-tetramethyl guanidine	0.223kg
5	Methanol	1.51kg
6	Methylene chloride	2.32kg
7	Acetone	2.50kg
8	Tetrahydrofuran	1.56kg
9	Sodium iodide	0.28kg
10	Activated carbon	0.100kg

2. This issues with the approval of competent authority.


(Rajkumar)
10.8.16

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

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326

F. No.35011/144/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: July, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Nifty Labs (P) Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/237/AM-17/DES-3/212 dated the 6/7/16 vide which application from M/s Nifty Labs (P) Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **2-chloromethyl-3-methyl-4-(3-methoxy propoxy) pyridine Hcl**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	2,3-Lutidine	1.00kg
2	3-methoxy-1-propanol	1.187kg
3	Methylene chloride	1.07kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

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F. No.35011/144/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: July, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Nifty Labs (P) Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/238/AM-17/DES-3/225 dated the 6/7/16 vide which application from M/s Nifty Labs (P) Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Dibenzo [b,f][1,4]thiazepin-11(10H)-one**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Thiophenol	0.59kg
2	Phenyl chloro formate	0.88kg
3	Hydrazine hydrate 80%	0.688kg
4	Poly phosphoric acid 84%	4.03kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

09
328

F. No.35011/144/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: July, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Nifty Labs (P) Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/239/AM-17/DES-3/214 dated the 6/7/16 vide which application from M/s Nifty Labs (P) Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Rabeprazole Sodium**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	2,3-Lutidine	0.846kg
2	3-methoxy-1-propanol	1.00kg
3	Methylene chloride	1.30kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

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F. No.35011/144/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: July, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Nifty Labs (P) Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/259/AM-17/DES-3/209 dated the 6/7/16 vide which application from M/s Nifty Labs (P) Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **2-(chloro methyl)-3-methyl-4-(2,2,2-trifluoroethoxy) pyridine Hcl.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	2,3 dimethyl pyridine	0.76kg
2	Methylene chloride	0.24kg
3	2,2,2-trifluoro ethanol	0.76kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

09
330

F. No.35011/139/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 2 August, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Suven Life Sciences Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/247/AM-17/DES-3/203 dated the 4/7/16 vide which application from M/s Suven Life Sciences Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **(2-Chloro-5-Iodo Phenyl)-(4-Fluoro Phenyl)-Methanone**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Ethyl anthranilate	0.963kg
2	Potassium iodide	0.713kg
3	Potassium iodate	0.419kg
4	Oxalyl chloride	0.509kg
5	Fluoro benzene	2.498kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

99
333

F. No.35011/146/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 25 July, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s RA Chem Pharma Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/230/AM-17/DES-3/211 dated the 6/7/16 vide which application from M/s RA Chem Pharma Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Entacapone**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Vanillin	2.306kg
2	Pyridine	1.02kg
3	Di ethyl amine	1.437kg
4	Toluene	1.35kg
5	Methanol	0.62kg
6	Ethyl acetate	2.56kg
7	Ethyl cyano acetate	0.95kg

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

09
334

F. No.35011/146/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 25 July, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s RA Chem Pharma Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/242/AM-17/DES-3/205 dated the 4/7/16 vide which application from M/s RA Chem Pharma Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **2-(2,3-dichlorophenyl) Methylene Hydrazine Carboximdamidine**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	2,3-dichloro benzoyl chloride	1.60kg
2	Amino guanidine bicarbonate	1.060kg
3	Cuprous cyanide	0.69kg
4	Hexane	2.02kg

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

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336

F. No.35011/148/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 25 July, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Srimi Pharmaceuticals (P) Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/271/AM-17/DES-3/215 dated the 6/7/16 vide which application from M/s Srimi Pharmaceuticals (P) Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Methyl Alpha-(4,5,6,7-tetrahydro-5-thieno (3,2-C) pyridyl) (2-chlorophenyl) acetate Hcl (CPG-20)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	4,5,6,7-tetrahydro thieno (3,2-C) pyridine Hcl	0.74kg
2	Methyl esobutyl ketone	1.092kg
3	Ethylene di chloride	2.508kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

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353

F. No.35011/138/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 2 August, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Optimus Drugs (P) Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/256/AM-17/DES-3/208 dated the 4/7/16 vide which application from M/s Optimus Drugs (P) Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Daclatasvir Dihydrochloride**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call following details from the firm viz:-

- 1) The import item no.1 i.e. 4,4-bis (chloromethyl) biphenyl does not match with the process detail /chemistry furnished by the firm.
Revised process or description of import item may be given.
 - 2) Past production vis-à-vis actual consumption of all imported inputs duly certified by Central Excise Authorities may be given.
2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

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F. No.35011/176/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 8 August, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Ind. Swift Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/194 & 269/AM-17/DES-3/240 & 252 dated the 8/7/16 vide which application from M/s Ind. Swift Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Clarithromycin Granules 27.5% (Suspension Grade)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended For 1kg Export
1	Erythromycin thiocyanate	0.706kgA/kg
2	Triethylamine	0.236kg
3	Methanol	2.266kg
4	Methylene chloride	1.166kg
5	2-methoxy propene	0.198kg
6	Dimethyl sulfoxide	1.32kg
7	Hydroxylamine Hcl	0.382kg
8	Isopropyl alcohol	3.401kg
9	Carbopol	0.20kg
10	HPMC Phthalate	0.54kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

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F. No.35011/142/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 8 August, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Posy Pharmaceuticals (P) Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/213/AM-17/DES-3/219 dated the 6/7/16 vide which application from M/s Posy Pharmaceuticals (P) Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Citric Acid Anhydrous USP / Kosher**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call following details from the firm viz:-

- 1) COA of import item from foreign supplier, and
- 2) COA of export item.

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

09
391

F. No.35011/141/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 25 July, 2016

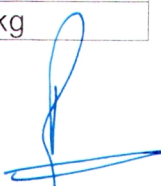
Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Sun Pharmaceuticals Industries Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/209/AM-17/DES-3/217 dated the 6/7/16 vide which application from M/s Sun Pharmaceuticals Industries Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Atorvastatin Calcium / Atorvastatin Calcium Trihydrate (Bulk Drug/Pharmacopeal Grade) , Atorvastatin Calcium / Atorvastatin Calcium Trihydrate Tablets 10mg, 20mg, 80mg.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	ASC-3, (4R-Cis)-1,1-dimethyl ethyl-6-cyanomethyl-2,2-dimethyl-1,3-dioxane-4-acetate	0.708kg
2	Activated carbon	0.047kg
3	DKT-3, 4-fluoro- α -(2-methyl-1-oxopropyl)- γ -oxo-N- β -diphenyl benzene butanamide	0.994kg
4	Cyclohexane	0.228kg
5	Isopropyl alcohol	0.564kg
6	Methanol	2.738kg
7	Methyl-T-butyl ether	1.321kg
8	N-Heptane	0.806kg
9	Tetrahydrofuran	1.068kg
10	Toluene	1.417kg

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO), Udyog Bhawan, New Delhi.

09/Am-17
SL No 396

8	Case No.:8/2/82-ALC4/2013		Party Name:SUPREET CHEMICALS PVT.LTD.		Meet No/Date:8/82- ALC4/2013 11.07.2013		Status:Case Approved										
	HQ File :01/82/050/00008/AM14/		RLA File :03/95/040/01043/AM11/		Lic.No/Date:0310623747 28.03.2011		Defer Date:										
	Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/81/2012/Ch. II dated 1.7.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: <table border="1"> <thead> <tr> <th>Item of export</th> <th>Qty</th> <th>S.No</th> <th>Item of import</th> <th>Qty allowed</th> </tr> </thead> <tbody> <tr> <td>L Acid Or N-Ethyl-1,8-Naphtho Lactum</td> <td>1 kg</td> <td></td> <td>1,8-Naphtho Lactum or 1-8, Naphthostyryl)</td> <td>1.260kg</td> </tr> </tbody> </table> RA may take appropriate action as per the decision of Norms Committee.								Item of export	Qty	S.No	Item of import	Qty allowed	L Acid Or N-Ethyl-1,8-Naphtho Lactum	1 kg		1,8-Naphtho Lactum or 1-8, Naphthostyryl)
Item of export	Qty	S.No	Item of import	Qty allowed													
L Acid Or N-Ethyl-1,8-Naphtho Lactum	1 kg		1,8-Naphtho Lactum or 1-8, Naphthostyryl)	1.260kg													

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409

F. No.35011/176/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 8 August, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Ind. Swift Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/210/AM-17/DES-3/239 dated the 8/7/16 vide which application from M/s Ind. Swift Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Clopidogrel Hydrogen Sulphate**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended For 1kg Export
1	DL-2-chlorophenyl glycine	1.00kg
2	L(+)Tartaric acid	0.667kg
3	Thiophene-2-ethanol	0.60kg
4	p-Toluene sulfonyl chloride	1.029kg
5	Methanol	4.87kg
6	Methylene chloride	2.03kg
7	Acetone	0.34kg
8	Toluene	1.11kg
9	Isopropyl alcohol	0.99kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

09
415

F. No.35011/141/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 25 July, 2016

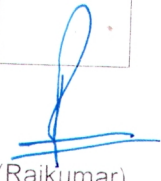
Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Sun Pharmaceuticals Industries Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/220/AM-17/DES-3/220 dated the 6/7/16 vide which application from M/s Sun Pharmaceuticals Industries Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Lamivudine 150mg Tablet/Capsule etc..** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1No. Tablet/Capsule (all quantity in mg)				
		Lamivudine	Nevirapine	Zidovudine	Efavireng	Abacavir sulfate
1	Lamivudine 150mg tablets/capsules	153.0	—	—	—	—
2	Nevirapine 200mg tablets/capsules	—	204.0	—	—	—
3	Zidovudine 300mg tablets/capsules	—	—	306.0	—	—
4	Abacavir sulfate 300mg tablets/capsules	—	—	—	—	306.0
5	Efavirenz 200mg tablets/capsules	—	—	—	204.0	—
6	Efavirenz 600mg tablets/capsules	—	—	—	612.0	—
7	Lamivudine 150mg + zidovudine 300mg + abacavir sulfate 300mg tablets/capsules	153.0	—	306.0	—	306.0
8	Lamivudine 150mg + zidovudine 300mg tablets/capsules	153.0	—	306.0	—	—
9	Lamivudine 150mg + nevirapine 200mg + zidovudine 300mg tablets/capsules	153.0	204.0	306.0	—	—

2. This issues with the approval of competent authority.


(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO), Udyog Bhawan, New Delhi.

09
435

F. No.35011/143/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 25 July, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Unimax Chemicals (P) Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/309/AM-17/DES-3/210 dated the 6/7/16 vide which application from M/s Unimax Chemicals (P) Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Erythromycin Phosphate**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended
1	Erythromycin Thiocyanate	0.84kgA/kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

09
427

F. No.35011/200/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 10 August, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Fresenius Kabi Oncology Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/250/AM-17/DES-3/284 dated the 11/7/16 vide which application from M/s Fresenius Kabi Oncology Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Paclitaxel Injections 300mg/50ml**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call following information/detail from the firm viz:-

- 1) Copy of Master-Batch formula duly certified by Q.C. Incharge.
- 2) Consumption-coefficient of raw material for paclitaxel API.
- 3) Wastage claimed on API for the above export.

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

09
436

F. No.35011/140/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 2 August, 2016

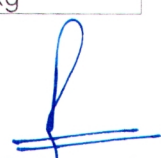
Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Royal Pharma.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/310/AM-17/DES-3/229 dated the 6/7/16 vide which application from M/s Royal Pharma. was sent to this Department for fixation of norms under para: 4.7 for the export of **Bicalutamide sulfide**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	N-[4-cyano-3-(trifluoromethyl) phenyl] methacrylamide	0.709kg
2	4-fluorothiophenol	0.32kg

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

09
447

F. No.35011/145/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: July, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Orbit Life Sciences (P) Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/308/AM-17/DES-3/218 dated the 6/7/16 vide which application from M/s Orbit Life Sciences (P) Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Imipenem (Sterile / Technical / N-Formimidoyl / Thienamycin Hcl)**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call following details/clarification from the firm viz:-

- 1) Whether the export item is sterile or technical grade.
- 2) If sterile, please give details of conversion from tech. grade to sterile alongwith yield etc.
- 3) The DML furnished by the firm is only for export/manufacture imipenem (Non-Sterile). How the firm will be manufacturing/exporting Sterile product.
- 4) The import items at appendix-11A do not tally with ANF-4A. The correct and revised list of import items may be furnished as many inputs have been shown indigenous in appendix-11A

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

09
B-2
B-3
B-4

F. No.35011/497/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: December 23, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of M/s Alembic Pharma Ltd.

The undersigned is directed to refer to DGFT U.O. No. 01/82/50/537/AM-16/DES-3/588 dated the 14/07/15 vide which application from M/s. Alembic Pharma Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Irbesartan Tablets in 75 Mg, 150 Mg & 300 Mg strengths**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. recommended		
		For 1No.Tablet		
		75 mg	150 mg	300 mg
1.	Irbesartan	76.5 mg	153 mg	306 mg
2.	Lactose Monohydrate (Granulac-200)	62.375 mg	124.75 mg	249.50 mg
3.	Croscarmellose Sodium (Ac Di Sol)	7.00 mg	14.00 mg	28.00 mg
4.	Magnesium Stearate	1.125 mg	2.25 mg	4.50 mg

2. This issues with the approval of competent authority.


(Raj Kumar)

Under Secretary to the Government of India
Phone: 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M V Singh, FTDO),
Udyog Bhawan, New Delhi.

9

B-05

Case No.B-551	M/S IPCA Labs Ltd.
Norms Committee Meeting No.54/09	F.No.01/82/050/01137/AM09
Meeting Date: 31.03.2009	RA F.No.03/94/040/00571/AM09
Adv. Lic.No.0310489547 dated 08.10.2008	

Committee considered case as per agenda and in light of written comments forwarded by Department of Pharmaceuticals vide their U.O. No.35011/116/2008-PI-III dated 11.11.2008 and in consultation with technical authority present in meeting, decided to revise norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export product	Export Qty.	Sl.No.	Import items	Qty. allowed
Testosterone BP/USP	1 Kg.	1.	4-Androstene 3,17 Dione (Androstenedione)	1.33 kg

RA concerned may take further necessary action as per above decision of NC.